

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 295 of 2022
(I.A. No. 750 of 2023)

IN THE MATTER OF:

S.R. Sangar

.....Applicant

Versus

Govt. of NCT of Delhi & Ors.

.....Respondents

INDEX

S.No.	Particulars	Page No.
1.	Reply affidavit on behalf of DJB In compliance of order dated 06.10.2023 to place on record Action Plan and Action Taken Report	1-10
2.	ANNEXURE R-1 True copy of the order dated 05.05.2022 is passed O.A. 295 of 2022	11-12
3.	ANNEXURE R-2 True copy of the inspection report dated 02.06.2022 of the Joint Committee alongwith its typed copy	13-18
4.	ANNEXURE R-3 True copy of the letter dated 20.06.2022 alongwith its typed copy	19-21
5.	ANNEXURE R-4 True copy of the E-Mail issued by the applicant dated 21.07.2022	22-23
6.	ANNEXURE R-5 True copy of the order dated 28.07.2022	24-28
7.	ANNEXURE R-6 True copy of the order dated 24.01.2023	29-30
8.	ANNEXURE R-7 True copy of the order dated 04.07.2023	31-33
9.	ANNEXURE R-8 The minutes of meeting dated 10.08.2023, Chaired by Chief Secretary, Delhi alongwith its typed copy	34-38
10.	ANNEXURE R-9 The preliminary comprehensive survey map prepared showing alignment of pipelines to cater to maintenance of parks alongwith water bodies therein for effective utilization of treated effluent from	39

	Yamuna Vihar STP/WWTP	
11.	ANNEXURE R-10 True copy of the order dated 06.10.2023	40-43
12.	ANNEXURE R-11 Compliance of order dated 06.10.2023, the DJB has deposited the cost of Rs. 25,000/- with the NGT Bar Association and the proof thereof	44
13.	ANNEXURE R-12 The tentative time estimate for the project execution estimated by DJB	45
14.	ANNEXURE R-13 True copy of the comments of Hon'ble Chairman, DJB given in the relevant file about DJB facing financial crisis along with its typed copy	46-50
15.	ANNEXURE R-14 The details of tankers taking treated effluent from filling points of STPs w.e.f. June 2023 to October 2023	51-83
16.	ANNEXURE R-15 The DJB had also inspected the parks in question on 08.08.2023 and the inspection report	84-88
17.	ANNEXURE R-16 True copy of the letter dated 27.12.2022	89-90

Through

Richa Kapoor

Richa Kapoor
Advocate (D/725/1992)

Counsel for DJB

Ch. 407, lawyers Block

Delhi High Court-110003

Email: office@marklegal.co.in

Mob. 9810400407

New Delhi

Date: 18.12.2023

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 295 of 2022
(I.A. No. 750 of 2023)

IN THE MATTER OF:

S.R. Sangar

.....Applicant

Versus

Govt. of NCT of Delhi & Ors.

.....Respondents

**REPLY AFFIDAVIT ON BEHALF OF DJB IN COMPLIANCE OF
ORDER DATED 06.10.2023 TO PLACE ON RECORD ACTION
PLAN AND ACTION TAKEN REPORT**

I, Gajender Tomar S/o Sh. P. S. Tomar, Aged 58 years, Chief Engineer (Water Body), DJB, having its office at Varunalaya, Phase II, Karol Bagh, New Delhi – 110005, do hereby on solemn affirmation state and declare as under:

1. I, am Chief Engineer (Water Body) Delhi Jal Board and thus fully conversant with the facts of the case and hence competent to swear this affidavit on behalf of DJB in compliance of orders dated 06.10.2023 passed by this Hon'ble Tribunal in the above captioned case. That the statements in the instant affidavit are based upon knowledge obtained during the regular course of business and records maintained by DJB.
2. That the grievances in the captioned petition has been raised by Mr. S.R. Sangar, Secretary General, Federation of Indraprastha Extension-II Housing Societies, with regard to maintenance of 13 neighbourhood MCD parks consequent to sealing of bore-wells used for horticulture purposes. It is the admitted position that 473 bore-wells/ tube wells have been sealed by Horticulture Department under the orders of this



Hon'ble Tribunal. That the applicant accordingly prayed for restoration of the bore-wells /tube-wells as a special exception for development and maintenance of the parks in the neighbourhood.

3. That this Hon'ble Tribunal vide order dated 05.05.2022, constituted a Joint Committee comprising of CGWA, DPCC, Commissioner EDMC, Director Horticulture, Govt. of NCT of Delhi and Dy. Commissioner East Delhi. It was directed in the said order that Joint Committee shall meet within four weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. DPCC was made the nodal agency for coordination and compliance. Factual and Action taken report was directed to be filed within two months considering that material aspect viz:

- *Whether the parks in question are located within 5 KMs of two STPs established at Yamuna Vihar and Kondli;*
- *Whether arrangements have been made for supply of treated sewage water for gardening in the above said parks;*
- *Justification for closure of the tube-wells/bore-wells and necessity for restoration of any of the tube-wells/bore-wells inconformity with the directions of Hon'ble Supreme Court*

The case was listed for further consideration on 28.07.2022. True copy of the order dated 05.05.2022 is annexed herein as **ANNEXURE R-1**.

4. That in compliance of order dated 05.05.2022, the Joint Committee met the applicant Sh. S.R. Sangar on 02.06.2022 and upon been provided with the list of parks along with names of societies wherein the parks are situated, the inspection of the said parks was carried out by the Joint Committee on the said date itself. As per the inspection report dated 02.06.2022 of the Joint Committee, it has been stated that upon checking the radial distance of all the 13 parks from Kondli STP and Yamuna Vihar STP, only one park at Dayanand Vihar was found within a 5 km radius of Kondli STP which is in good condition. The remaining



parks were found beyond the 5 km radius of both the mentioned STPs. Further, 3 nos. of bore-wells were found sealed in three societies namely Law Apartment, Kiran Vihar & Karkardoma Park. The park at Law Apartment is being maintained with treated water at STP and is in good condition. Rest of the two parks were found in poor condition and there was no arrangement for water supply in the said two society's parks in which bore-well were sealed. Since all the three society's parks where bore-well were sealed were found to be located beyond 5 km of radial distance from both STPs. The Joint Committee, thus, in its inspection report recommended de-sealing of bore-well for maintaining the parks with prior permission from this Hon'ble Tribunal and other statutory bodies. Till then EDMC (Now MCD) and DJB should make necessary arrangements for supply of water for maintaining greenery in parks. The True copy of the inspection report dated 02.06.2022 of the Joint Committee along with its typed copy is annexed herein is **ANNEXURE R-2.**

5. That DPCC in compliance of orders of this Hon'ble Tribunal and in view of Inspection conducted by Joint Committee, in the captioned case, issued letter dated 20.06.2022 to Addl. Chief Engineer, DJB with the request to provide treated STP water in all the parks to maintain greenery. True copy of the letter dated 20.06.2022 is annexed herein as **ANNEXURE R-3.**
6. That DJB proposed for the construction of the DSTPs within the park premises using the sewage from the nearby network for treatment resulting in the availability of nutrient rich treated waste water for the Horticulture purpose, but the same was not agreed by the applicant as intimated vide email dated 21.07.2022. True copy of the E-Mail issued



by the applicant dated 21.07.2022 is annexed herein as **ANNEXURE R-4.**

7. That this Hon'ble Tribunal vide order dated 28.07.2022, issued notice along with the application and report of Joint Committee to CGWA, DJB, Director (Horticulture), Govt. of NCT of Delhi, Commissioner MCD & DM (East), Govt. of NCT of Delhi, requiring them to file their response/ reply to the application /observations made in the report of the Joint Committee within two months and listed the matter for further consideration on 31.10.2022. True copy of the order dated 28.07.2022 is annexed herein as **ANNEXURE R-5.**
8. That it is humbly submitted that since the order dated 28.07.2022 on account of inadvertent but bona-fide oversight, could not be brought to the notice of the officials of the concerned Legal Department and consequently to the knowledge of then concerned Chief Engineer (Water Body) DJB, therefore on the said date before this Hon'ble tribunal, the DJB remained unrepresented and this Hon'ble Tribunal directed personal appearance of the officer of DJB duly authorised by its Vice Chairman.
9. That on 24.01.2023, the officials of DJB duly authorised by Vice Chairman appeared before this Hon'ble Tribunal. Considering, the averments in the application and observation made in the report of the Joint Committee, this Hon'ble Tribunal vide order dated 24.01.2023 directed Vice Chairman DDA, to be present before the Hon'ble Tribunal in person for just and proper decision of the questions involved in the case and accordingly ordered Vice Chairman DDA to be impleaded as respondent and listed the case for consideration on 13.04.2023. True copy of the order dated 24.01.2023 is annexed herein as **ANNEXURE R-6.**



10. That the hearing of the captioned case stood adjourned on 13.04.2023 to 04.07.2023.

11. That on 04.07.2023, this Hon'ble Tribunal passed the following directions:

(a) *Chief Secretary, Govt. of NCT of Delhi is directed to convene a meeting with CEO DJB, Commissioner MCD & Vice Chairman/Secretary DDA within 15 day's from the date of the order and;*

(b) *take effective steps for resolution of the issues involved and prepare an action plan with specific time lines for laying down the requisite pipelines network and carrying out other works for utilization of the treated waste water for development and maintenance of parks and other permissible horticulture and Industrial purposes*

Further, report regarding convening of meeting with minutes was directed to be sent to the Hon'ble Tribunal by 31.07.2023. Action plan with specific timelines was to be filed on or before 31.08.2023 and action taken report was to be filed on or before 30.09.2023. The above captioned case remained question and accordingly and this Hon'ble Tribunal captioned case was listed for further consideration on 06.10.2023. True copy of the order dated 04.07.2023 is annexed herein as **ANNEXURE R-7**.

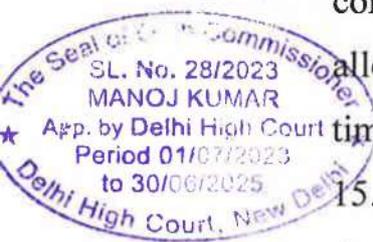
12. That in compliance of order dated 04.07.2023, the meeting was convened on 10.08.2023 which was attended by following:

- i. Sh. Naresh Kumar (the Chief Secretary Delhi) in Chair
- ii. Sh. A. Anarbasu (CEO DJB) (i/c)
- iii. Sh. K.S. Meena, SSUD
- iv. Sh. S.L. Meena M (WS), DJB
- v. Sh. Ajay Gupta, M(Dr.), DJB
- vi. Sh. Gajender Tomar CE (WB)
- vii. Sh. Alok Singh, Director Horticulture, MCD



The detailed discussion took place and decision was taken to prepare a map showing the command area of Yamuna Vihar WWTP along with details of various parks located therein (with special emphases on parks having a minimum area of 1 acre or more) and water bodies, including details of land-owning agencies of the parks/ water bodies (with the assistance of GSDL map) and prepare a comprehensive scheme for treated effluent utilization in the catchment area and effective utilization of funds. The DJB was directed to submit its action plan within two months. Further, in the said minutes it was decided to file an application in the Hon'ble NGT seeking additional time for submitting action plan. The minutes of meeting dated 10.08.2023, Chaired by Chief Secretary, Delhi is annexed herein as **ANNEXURE R-8**. The preliminary comprehensive survey map prepared showing alignment of pipelines to cater to maintenance of parks along with water bodies therein for effective utilization of treated effluent from Yamuna Vihar STP/WWTP is also annexed herein as **ANNEXURE R-9**.

13. That in terms of para 3 (II) of the minutes dated 10.08.2023, the DJB filed an application on 25.09.2023 which was registered as I.A. No. 750 of 2023 before this Hon'ble Tribunal seeking additional time for submitting action plan. The said I.A. 750 of 2023, was taken up for hearing with the date already fixed in the captioned matter i.e., on 06.10.2023. That this Hon'ble Tribunal vide order dated 06.10.2023, considering administrative exigencies and in the interest of justice allowed the extension of time to DJB to file action plan with specific timelines on or before 15.11.2023 & action taken report on or before 15.12.2023, subject to deposit of cost of Rs. 25,000/- with the NGT Bar Association. True copy of the order dated 06.10.2023 is annexed herein as **ANNEXURE R-10**.



ACTION TAKEN PLAN

14. That in compliance of order dated 06.10.2023, the DJB has deposited the cost of Rs. 25,000/- with the NGT Bar Association and the proof there of is annexed herein as **ANNEXURE R-11**. That earlier vide order dated 04.07.2023, this Hon'ble Tribunal since has directed, to convene a meeting with all the stake holders such as CEO DJB, MCD, DDA for taking effective steps for resolution of the issues involved and preparing an action plan with specific timeline for laying down the requisite pipelines network and carrying out other work for utilization of treated waste water for development and maintenance of parks and other permissible horticultural and industrial purposes, therefore after preparation of the frame work of action plan prepared by DJB, the said action plan is to be considered and approved by all the other stake holders.

Further, DJB has prepared the frame work of the action plan of the project costing Rs.102 Crores approx., detailing in the process and the map showing various parks (more than one acre) with approximate area of 198 acre and water bodies with approximate area of 77.32 acre under the command of Yamuna Vihar STP/WWTP. The anticipated utilization of treated effluent of all the parks is approximate 1.1 MGD considering effluent usage at the rate of approximate 16 KL per acre and for all water bodies is approximately 13.8 MGD.

The frame work of action plan prepared by DJB has been submitted to the Chairman (DJB) for In Principle approval. After In Principle approval, the project will be sent to the parent department of DJB i.e. UD Department Govt. of NCT of Delhi for obtaining the approval of Expenditure Finance Committee (EFC). It is to inform to the that DJB is Grant in aid institution and as per delegation of power the project



estimated cost more than Rs100 crores but less than Rs.500 crores require approval of EFC. In the instant case the proposal hence required the approval of EFC.

The tentative time estimate for the project execution is annexed as **ANNEXURE R-12** and the award of work is anticipated in 120 days from the date of sanction of the project by the expenditure finance committee and expected to take two years for execution subject to availability of NOC from the road owning agencies for road cutting and from the Railways.

15. The comments of Hon'ble Chairman, DJB given in the relevant file is annexed at **ANNEXURE R-13**. It was observed among the others that DJB is facing financial crunch therefore, at this stage it may not be appropriate to take commitment of over Rs. 100 crores. However, DJB can provide technical expertise and execute the proposal if the beneficiary department i.e. MCD & DDA are willing to pay for the same. Once the financial position is eases, the DJB will reconsider its decision.

ACTION TAKEN REPORT

16. That with regard to submission of action taken report, it is submitted on behalf of DJB that to redress the grievances of the applicant with regard to the subject parks, until the frame work of the action plan as prepared by the DJB is put to implementation, the DJB is duty bound to supply treated effluent from the nearest STPs to the stake holders. That for the said purposes, the DJB is facilitating park owning agencies to lift to take Treated Effluent from nearest DJB STPs for maintaining the park in question.



The details of tankers taking treated effluent from filling points of STPs w.e.f. June 2023 to November 2023 is placed herein as **ANNEXURE R-14**. The DJB had also inspected the parks in question on 08.08.2023 and the inspection report is annexed herein as **ANNEXURE R-15**. It is apparent from the inspection carried out in the 11 out of 13 parks are in good condition and only two parks at Kiran Vihar Apartments & Karkardoma are in poor condition. Even though the trees in the park at Kiran Vihar Apartment are green however the ground is without the grass. Similarly, the trees in the park at Karkardoma are green however small portion of the park is not having any grass and the reason could be that the same is used as playground for the children. The DJB vide letter dated 27.12.2022 has already requested EDMC to take treated effluent for maintenance of the park. True copy of the letter dated 27.12.2022 is annexed here in as **ANNEXURE R-16**.

The DJB undertakes to supply the treated effluent to the tankers of MCD until the action plan Annexure R-12 is implemented in letter and spirit.

17. In view of above, it is submitted that the frame work of action plan framed by DJB as Annexure R-12, be taken on record and stake holders be directed to coordinate and support the implementation including finance thereof. Further, the action taken report as narrated in Para 14,15,16 may also be taken on record.
18. The deponent is ready and willing to comply with any directions and instructions as this Hon'ble Tribunal may deem fit in the interest of justice.
19. The delay may please be condoned.



Manoj Kumar
DEPONENT
 CE (WB)

Room No. 113
 Varunalaya Phase-II, Jhandewalan,
 New Delhi-110005

Rich Kapoor
I Identify the Deponent who
has Signed in my Presence

VERIFICATION:

13 DEC 2023

Verified at New Delhi on 13 day of December, 2023 that the contents of present affidavit are true and correct to my knowledge, and no part of it is false and nothing material has been concealed therefrom.

Chandana Kumar
DEPONENT
CE (WB)
Room No. 113
Varunalaya Phase-II, Jhandewalan
New Delhi-110005



CERTIFIED THAT THE DEPONENT
Sh./Smt./Km. *Chandana Kumar*
S/o, W/o, D/o, Sh. *Rich Kapoor*
R/o *Varunalaya Phase-II, Jhandewalan*
identified by Smt./Smt. *Rich Kapoor*
has solemnly affirmed before me at Delhi
on *13/12/2023* that the contents of the affidavit which have
been read & explained to him/her are true
& correct to his/her knowledge.

Manoj Kumar
Oath Commissioner, Delhi

13 DEC 2023

ANNEXURE R-1

Item No. 6

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No. 295/2022

S. R. Sangar

Applicant

Versus

Govt. of NCT of Delhi

Respondent

Date of hearing: 05.05.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER****Application is registered based on a complaint received by Post****ORDER**

1. The grievances raised in the present Letter Petition sent by Mr. S.R. Sangar, Secretary General, Federation of Indraprasth Extention-II Housing Societies are that there are 13 neighborhood parks which have been transferred to the EDMC from the DDA. 473 borewells/tubewells have been closed by the Horticulture Department under orders of this Tribunal and letters number F/DJB/CE/SDW/S&E/2020/4089 dated 28.11.2020 and DOH/DDH/EDMC/2021/D-703 dated 02.03.2021 issued by Delhi Jal Board. The above said parks are located beyond 5 kms of the two STPs in Yamuna Vihar and Kondli and the claim of the EDMC that all these parks are within 5 kms of the 2 STPs is not correct. These parks are the lungs of the societies and closure of borewells/tubewells has adversely affected the environment of the area in which AQI is high throughout the area. The applicant has accordingly prayed for restoration of the borewells/tubewells as a special exception for development and maintenance of the parks in the neighborhood.

2. In view of the averments made in the present letter Petition, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. Factual and action taken report shall in particular cover the material aspects whether parks in question are situated within 5 kilometers of 2 STPs established; whether arrangements have been made for supply of treated sewage water for gardening in the above said parks; justification for closure of the tubewells/borewells and necessity for restoration of any of the tubewells/borewells in conformity with the directions given by Hon'ble Supreme Court and this Tribunal in similar matters. DPCC will be the nodal agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List the matter for further consideration on 28/07/2022.

A copy of this order, along with a copy of the complaint, be forwarded to CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr.Afroz Ahmad, EM

May 05, 2022
Original Application No. 295/2022
AG

100 ANNEXURE R-2

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 visit us at : <http://dpcc.delhigovt.nic.in>

Inspection Report

In compliance of Hon'ble NGT order dated 05.05.2022 in OA no.295/2022 in the matter of S.R. Sangar Vs. GNCTD, a joint committee comprising officials of CGWA, DPCC, EDMC, Director Horticulture, GNCTD, DJB & DC/DM East visited the sites as mentioned in the said order and observed that

① In compliance NGT Order dated 05.05.2022 in OA No. 295/2022 a Joint Committee comprising of officials of DPCC, CGWA, EDMC (Horticulture), DJB & DM/DC Shahdara has met the applicant Shri S.R. Sangar on 2.6.2022 to provide a detailed list of Parks in question. In said Order MR Sangar has provided names of societies wherein Parks are situated. Accordingly, the Joint Committee has inspected said Parks on 02.06.2022 and following observations were made:-

S.NO	Park in Society	No. of Parks maintained by	No. of borewell Current Status	Supply of water in Park	Park Condition
①	Law Apartment	① - EDMC	① (sealed)	Supply of treated water from Kanli STP	Satisfactory Greenery found
②	Kiran Vihar	③ - EDMC	① (sealed)	NO proper supply of water	Poor Condition
③	Shanti Vihar	① - EDMC	① (working)	Supply from tubewell	Good Condition
④	Bahubali Enclave	④ - EDMC	③ (2 borewell defunct/working)	EDMC mobile tankers	Good Condition - ① Satisfactory - ③
⑤	Dayanand Vihar	⑥ - EDMC	⑦ (6 working, 1 defunct)	Supply from tubewell	Good Condition
⑥	Karkardooma	① - EDMC	① - sealed	Storage tank	Poor Condition
⑦	Estini Enclave	Nil - EDMC ③ - Society	① (working)	Supply from tubewell	Good Condition
⑧	Ashoka Niketan	① - EDMC	① (working)	Supply from tubewell	Good Condition
⑨	Mauak Vihar	③ (2 - EDMC 1 - DDA)	② (working)	Supply from tubewell	Good Condition
⑩	Vojna Vihar	④ - EDMC	⑥ (working)	Supply from tubewell & tanker from EDMC	Good Condition
⑪	Savitri Vihar	② (EDMC)	② (working)	Supply from tubewell	Good Condition
⑫	Anand Vihar	⑩ - EDMC	⑩ (14 working, 2 non working)	Supply from tubewell	Good Condition
⑬	Singh Vihar	⑫ - EDMC	⑫ (14 working)	Supply from tubewell	Good Condition

29

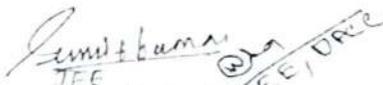
② All the parks in 13 societies were inspected by the Joint Committee and checked the radial distance from Kondli STP & Yamuna Vihar STP. It had been identified that out of all the parks, only one park (Dayanand Vihar, One of the six parks) was found within a 5 km radius of the Kondli STP which is in good condition. The remaining parks were found beyond the 5 km radius of both mentioned STPs.

③ Three numbers of borewell were found sealed in three societies viz. Law Apartment, Kiran Vihar & Karkardooma Park out of which, park at Law Apartment is being maintained with treated water from STP and is in good condition. Rest of the parks in ^{poor} condition.

④ There is no arrangement of water supply in the said 2 societies's parks out of 3 societies's parks in which borewell were sealed.

⑤ Since all the 3 society's parks where borewell were sealed are located beyond 5 kms of radial distance from both STPs. The Joint Committee recommends descaling of borewell for maintaining. In park with prior permission from NGT & Other Statutory bodies. Then EDMC & DTB should make necessary arrangements for supply of water for maintaining greenery in parks.


(Dr. A. Mahesh Kumar, AHA)
Signature of officials of CGWA


Signature of officials of DPCC


Signature of officials of EDMC
Ramesh Chandra (Narpat Singh)


(Devender Kumar) Ex En (M) 59
Signature of officials of DJB

Not attended.
Signature of officials of Horticulture (GNCTD)


Signature of officials of Horticulture (EDMC)


Signature of officials of DC/DM East

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110006
 Visit us at : <http://dpcc.delhigovt.nic.in>

Inspection Report

In compliance of Hon'ble NGT order dated 05.05.2022 in OA no.295/2022 in the matter of S.R. Sangar Vs. GNCT, a joint committee comprising officials of CGWA, DPCC, EDMC, Director Horticulture, GNCTD, DJB & DC/DM East visited the sites as mentioned in the said order and observed that

1. In compliance NGT Order dated 05.05.2022 in OA No.295/2022 a Joint Committee Comprising of officials of DPCC, CGWA, EDMC (Horticulture), DJB & DC Shahdara has met the applicant Shri SR Sangar on 2.6.2022 to provide a detailed list of parks in question in said order Mr. Sangar has provided names of societies wherein parks are situated. Accordingly, the Joint Committee has inspected said parks on 02.06.2022 and following observations were made:-

S.No.	Park in Society	No. of Parks (maintained by)	No. of borewell & current status	Supply of water in park	Park Condition
1.	Law Apartment	1- EDMC	1-(Sealed)	Supply of treated water from kondli STP	Satisfactory Greenery found
2.	Kiran Vihar	3- EDMC	1-(Sealed)	No proper supply of water	Poor condition
3.	Shanti Vihar	1- EDMC	1-(Working)	Supply from tube-well	Good condition
4.	Bahubali Enclave	4- EDMC	3-(2 borewell defunct, 1 working)	EDMC mobile tankers	Good condition-1 Satisfactory -3
5.	Dayanand Vihar	6- EDMC	7-(6 working, 1 defunct)	Supply from tube-well	Good condition
6.	Karkardooma	1- EDMC	1-(Sealed)	Storage tank	Poor condition
7.	Saini Enclave	Nil-EDMC 3- Society	1-(Working)	Supply from tube-well	Good condition

8.	Ashoka Niketan	1- EDMC	1-(Working)	Supply from tube-well	Good condition
9.	Nanak Vihar	3-(2 EDMC, 1-DDA)	2-(Working)	Supply from tube-well	Good condition
10.	Yojna Vihar	9- EDMC	6-(Working)	Supply from tube-well & tanker from EDMC	Good condition
11.	Savita Vihar	2-(EDMC)	2-(Working)	Supply from tube-well	Good condition
12.	Anand Vihar	20-(EDMC)	16-(14 working, 2 non-working)	Supply from tube-well	Good condition
13.	Surajmal Vihar	12-(EDMC)	14-(13 working, 1 defunct)	Supply from tube-well	Good condition

2. All the parks in 13 societies were inspected by the Joint Committee and checked the radial distance from Kondli STP & Yamuna Vihar STP, it had been identified that out of all the parks, only, one park (Dayanand Vihar, one of the six parks) was found within a 5 km radius of the Kondli STP which is in good condition. The remaining parks were found beyond the 5 km radius of both mentioned STPs.
3. Three numbers of borewell were found sealed in three societies viz. Law Apartment, Kiran Vihar & Karkardooma Park out of which, park at Law Apartment is being maintained with treated water from STP and is in good condition. Rest of the parks in poor condition.
4. There is no arrangement of water supply in the said 2 societies's parks out of 3 societies's parks in which borewell were sealed.
5. Since all the 3 societies parks where borewell were sealed are located beyond 5 kms of radial distance from both STPs. The Joint Committee recommends de-sealing of borewell for maintaining in park with prior permission from NGT & other statutory bodies. Till then EDMC & DJB

should make necessary arrangements for supply of water for maintaining greenery in parks.

-Sd-
(Dr. H. Vijay Kumar,
AHG)
Signature of officials of
CGWA

-Sd-
JEE
-Sd-
EE, DPCC
(Ramesh Chandra)
Signature of officials of
DPCC

-Sd-
Signature of officials of
EDMC
(Narpat Singh)

-Sd-
(Devender Kumar) Ex.
En(M) 59
Signature of officials of
DJB

Not attended
Signature of officials of
Horticulture (GNCTD)

-Sd-
Signature of officials of
Horticulture (EDMC)

-Sd-
Signature of officials of
DC/DM East
(Darshan Rai Kumar)

ATTENDANCE SHEET

Ref: Original Application No. 295/2022 as “S.R. Sangar Vs. Govt. of NCT of Delhi”

Inspection Date – 02.06.2022

SI.No.	Name, Designation and Department	Contact No.	Signature
1.	Dr. G. Vijaya Kumar, AHG CGWA	9940484688	-Sd-
2.	Devender Kumar, Ex.En Delhi Jal Board	8800702917	-Sd-
3.	Narpat Singh DOH/MCD	9717787525	-Sd-
4.	Jagdesb pd-so/MCD	8588889932	-Sd-
5.	Santosh Kumar CH(East)	9999989596	-Sd-
6.	Rajender Kumar SDM (Preet Vihar), East	8586890480	-Sd-
7.	R.K. Mittal, Tech. (PV)	9840818121	-Sd-
8.	Darshan Rai Kumar	98110019927	-Sd-

ANNEXURE R-3

By Speed Post/By e-mail



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-110 006

visit us at : <http://dpcc.delhigovt.nic.in>

F.No. DPCC/CMC-1/NGT/2022/ 446-47

Dated: 20.06.2022

To,
The Additional Chief Engineer,
Delhi Jal Board (DJB),
Chitra Vihar, Delhi-110092



Sub: - Original Application No. 295/2022 titled as "S.R Sangar Vs. GNCTD"

Sir,

Please find enclosed herewith order of Hon'ble NGT dated 05.05.2022 (copy enclosed) wherein Hon'ble NGT vide para 2 of the order has directed:

"a factual and action taken report from a Joint Committee comprising of CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. Factual and action taken report shall in particular cover the material aspects whether parks in question are situated within 5 kilometers of 2 STPs established; whether arrangements have been made for supply of treated sewage water for gardening in the above said parks; justification for closure of the tubewells/borewells and necessity for restoration of any of the tubewells/borewells in conformity with the directions given by Hon'ble Supreme Court and this Tribunal in similar matters. DPCC will be the nodal agency for coordination and compliance"

In compliance of the order of Hon'ble NGT, a joint inspection was conducted on 02.06.2022 by the officials of DPCC, CGWA, EDMC (Horticulture), DJE and DM/DC Shahdara. The copy of inspection report is enclosed for ready reference.

You are requested to provide treated water in all the parks to maintain greenery. The parks which have been found in poor conditions may be taken up on priority.

E

Yours Sincerely,


R.S. Pankaj
SEE, CMC-1

Encl: As above

Copy to:

1. The Commissioner, MCD, 9th Floor, Dr. S.P.M. Civic Centre, JLN Marg, New Delhi-110002- for necessary action.

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, CASHMERE GATE, DELHI-110 006
Visit us at: <http://dpcc.delhigovt.nic.in>

F.No. DPCC/CMC-1/NGT/2022/446-47

Dated: 20.06.2022

To,

The Additional Chief Engineer,
Delhi Jal Board (DJB),
Chitra Vihar, Delhi – 110092

Sub:- Original Applicatin No.295/2022 titled as “S.R Sangar Vs. GNCTD”

Sir,

Please find enclosed herewith order of Hon’ble NGT dated 05.05.2022 (Copy enclosed) wherein Hon’ble NGT vide para 2 of the order has directed:

“a factual and action taken report froma Joint Committee comprising of CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. Factual and action taken report shall in particular cover the material aspects whether arrangements have been made for supply of treated sewage water for gardening in the above said parks; justification for closure of the tubewells/borewells and necessity for restoration of any of the tubewells/borewells inconformity with the directions given by Hon’ble Supreme Court and this Tribunal in similar matters. DPCC will be the nodal agency for coordination and compliance.”

In compliane of the order of Hon’ble NGT, a joint inspection was conducted on 02.06.2022 by the officials of DPCC, CGWA, EDMC (Horticulture), DJB and DM/DC Shahdara. The copy of inspection report is enclosed for ready reference.

You are requested to provide treated water in all the parks to maintain greenery. The parks which have been found in poor conditions may be taken up on priority.

Yours Sincerely,

-Sd-

P.S. Pankaj

SEE, CMC-I

Encl: As above

Copy to:

1. The Commissioner, MCD, 9th Floor, Dr. S.P.M. Civic Center, JLN Mark, New Delhi-110002- for necessary action.

**109
ANNEXURE R-4****22**

Executive Engineer WB-II <eewb2djb@gmail.com>

**RESTORATION OF BOREWELL & DEVELOPMENT OF NEIGHBOURHOOD
PARKS IN COOPERATIVE SOCIETIES**

3 messages

Federation of IP Extension Housing Societies <federationhousingsocieties@gmail.com>Thu, Jul 21, 2022 at
7:37 PM

To: mohua@nic.in, rg.ngt@nic.in, admn.ngt@nic.in, delhichildrightscommission@gmail.com, dcpcr@hotmail.com, seclg@nic.in, msisodia_delhi@gov.in, memberdjb@gmail.com, commissioner@mcd.nic.in, vcdda@dda.org.in, ceez@dda.org.in, jagdish.kumar@gov.in
Cc: dcshahdsouth@gmail.com, dcfnorthdelhi86@gmail.com, sdmvivekvihar@gmail.com, eewb2djb@gmail.com

This is further to Federation mail of 5th March 2022 on the subject mentioned above.

We understand that the issues raised by the Federation in the E- mail of 5th March 2022 have been considered by the DJB As brought out , by the Federation,,the 13 Neighbourhood Parks of Cooperative House Building Societies from where borewells have been removed are at a distance of more than 7 Km from the STPs in Kondle and Yamuna Vihar, Delhi. There is now DJB proposal for construction of small STPs in the Parks connecting with society sewer lines.

This suggestion of DJB has been discussed with the Members of the Federation is not favoured.. As stated, this Federation comprise 40 Cooperative Housing Societies (list attached) These Societies belong to the Central, State Government and PSU Officers. The development of Plots and the land earmarked for 13 NHPs, 14 Educational Institutions, 6 Local Shopping Centers and 13 Community Shopping Centers was developed by Societies as per the conditions laid down in Ministry of Urban Development letter of 27th June 1970 (copy enclosed). The Set Back-cum-Demarcation Plan were approved by the DDA on payment of peripheral and arboriculture charges and more than 50% of the land other than the plots reverted back to the Government. These NHPs and other facilities are inbuilt provisions for welfare measures with clean and green environments in the area for the residents especially the retired Super Senior Citizens...You will appreciate that the AQ in Anand Vihar area is always very high throughout year. The construction of STPs will not only aggravate this situation but will spread bad smell in the area .

You will, therefore, be grateful if the matter is reconsidered . The construction of STPs is not a solution for maintenance of Parks in this area. The BOREWELLS removed from Parks be restored. We further add that due to non maintenance of Parks during last more than three years because of shortage of manpower , lack of proper infrastructure trees remained neglected .and Parks especially Kiran Vihar Park is now a forest FOREST LAND..The Deputy Director (Hort) Shahdara South be requested for removal /pruning of Trees which do not allow development of Parks and have haphazard grown. It is also suggested that the Trees in Societies which are falling on electric wires and affects the Street Lights and CCTVs be immediately removed . This was also requested to the Deputy Commissioner Shahdara South in a recent meeting in Hargobind Enclave on 20th July 2022. .

S.R.SANGAR
Secretary General

Federation of IP Extension Housing Societies <federationhousingsocieties@gmail.com>Thu, Jul 21, 2022 at 9:31
PM

To: commissioner@mcd.nic.in, memberdjb@gmail.com, dcshahdsouth@gmail.com, dcfnorthdelhi86@gmail.com, dmshahdara2014@gmail.com, vcdda@dda.org.in
Cc: gopalrai.delhi@gov.in, dcpcr@hotmail.com, cmdelhi@nic.in, admn.ngt@nic.in, seclg@nic.in, eewb2djb@gmail.com, pgms.delhi@gov.in

----- Forwarded message -----

From: **Federation of IP Extension Housing Societies** <federationhousingsocieties@gmail.com>

Date: Thu, Jul 21, 2022 at 7:08 PM

Subject: Fwd: RESTORATION OF BOREWELL & DEVELOPMENT OF NEIGHBOURHOOD PARKS IN
COOPERATIVE SOCIETIES

To: <kunal.arora.9881@gmail.com>

110

23

[Quoted text hidden]

4 attachments**FEDERATION ADDRESS I.pdf**
382K**FEDERATION ADDRESS II.pdf**
359K**gOVERNMENT ODERS 1970 I.pdf**
289K**gOVERNMENT ODERS 1970 II.pdf**
275K

Executive Engineer WB-II <ewb2djb@gmail.com>
To: CHIEF ENGINEER water bodies <djb.cewb@gmail.com>

Mon, Dec 18, 2023 at 12:01 PM

[Quoted text hidden]

4 attachments**FEDERATION ADDRESS I.pdf**
382K**FEDERATION ADDRESS II.pdf**
359K**gOVERNMENT ODERS 1970 I.pdf**
289K**gOVERNMENT ODERS 1970 II.pdf**
275K

ANNEXURE R-5

Item No.01

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No.295/2022

S.R. Sangar ...Applicant

Versus

Govt. of NCT of Delhi ...Respondent

Date of hearing: 28.07.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER****Application is registered based on a complaint received by Post.**

Applicant: None.

Respondent: Mr. Narender Pal Singh, Advocate for DPCC

ORDER

1. The grievances raised in the present Letter Petition sent by Mr. S.R. Sangar, Secretary General, Federation of Indraprasth Extention-II Housing Societies are that there are 13 neighborhood parks which have been transferred to the EDMC from the DDA. 473 borewells/tubewells have been closed by the Horticulture Department under orders of this Tribunal and letters number F/DJB/CE/SDW/S&E/2020/4089 dated 28.11.2020 and DOH/DDH/EDMC/2021/D-703 dated 02.03.2021 issued by Delhi Jal Board. The above said parks are located beyond 5 kms of the two STPs in Yamuna Vihar and Kondli and the claim of the EDMC that all these parks are within 5 kms of the 2 STPs is not correct. These parks are the lungs of the societies and closure of borewells/ tubewells has adversely affected the environment of the area in which AQI is high throughout the area. The applicant has accordingly prayed for restoration of the borewells/tubewells as a special exception for development and maintenance of the parks in the neighborhood.

2. Vide order dated 05.05.2022, this Tribunal constituted a Joint Committee comprising of CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi and directed the same to submit factual and action taken report within two months. The relevant part of the order is reproduced hereunder:-

“In view of the averments made in the present letter Petition, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of CGWA, DPCC, Commissioner, EDMC, Director Horticulture, Government of NCT of Delhi and Deputy Commissioner, East Delhi. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. Factual and action taken report shall in particular cover the material aspects whether parks in question are situated within 5 kilometers of 2 STPs established; whether arrangements have been made for supply of treated sewage water for gardening in the above said parks; justification for closure of the tubewells/borewells and necessity for restoration of any of the tubewells/borewells inconformity with the directions given by Hon’ble Supreme Court and this Tribunal in similar matters. DPCC will be the nodal agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF...”

3. In compliance thereof, the Joint Committee inspected the area on 02.06.2022 and has submitted report vide email dated 11.07.2022. The relevant part of the report is reproduced as under:-

“X X X X X X X

S. No.	Parking Society	N. of Parks (Maintained by)	No.of Borewell & Current Status	Supply of Water in Park	Park Condition
1.	Law Apartment	1 EDMC	1 Sealed	Supply of treated water from Kondli STP	Satisfactory greenery found
2.	Kiran Vihar	3 EDMC	1 Sealed	No proper supply of water	Poor condition
3.	Shanti Vihar	1 EDMC	1 Working	Supply from tubewell	Good condition

4.	Bahubali Enclave	4 EDMC	2 borwell defunct 1 Working	EDMC mobile tankers	Good condition 1 Satisfactory 3
5.	Dayanand Vihar	6 EDMC	6 Working 1 Defunct	Supply from tubewell	Good condition
6.	Karkardooma	1 EDMC	1 Sealed	Storage tank	Poor condition
7.	Saini Enclave	Nil-EDMC 3 Society	1 Working	Supply from tubewell	Good condition
8.	Ashoka Niketan	1 EDMC	1 Working	Supply from tubewell	Good condition
9.	Manak Vihar	2 EDMC 1 DDA	2 Working	Supply from tubewell	Good condition
10.	Yojna Vihar	9 EDMC	6 Working	Supply from tubewell & tanker from EDMC	Good condition
11.	Savita Vihar	2 EDMC	2 Working	Supply from tubewell	Good condition
12.	Anand Vihar	20 EDMC	14 Working 2 Non - Working	Supply from tubewell	Good condition
13.	Surajmal Vihar	12 EDMC	13 Working 1 Defunct	Supply from tubewell	Good condition

The joint committee checked the radial distance from kondli STP & Yamuna vihar STP, (nearby STPs being operated by Delhi Jal. Board). Copy of the inspection report dated 02.06.2022 is enclosed herewith as ANNEXURE-1.

3. The aforesaid joint inspection, inter alia, reveals:

- a) Only one park (Dayanand Vihar) was found within a 5 km radius of the Kondli STP.*
- b) Other parks were found beyond the 5 Kms radius of both STPs.*
- c) 03 borewell were found sealed in 3 societies i.e. Law Apartment, Kiran Apartment and Karkardoma Society. All these three societies parks are located beyond 5 kms of radial distance from both STPs.*
- d) Park at Law Apartment is being maintained with treated water from STP and is in good condition. There is no arrangement of water Supply in other two Societies Park i.e. Kiran Apartment and Karkardoma Society.*

e) Other 10 society's parks are being maintained by EDMC. Out of 10 societies, 8 societies were being maintained through borwells/ tubewells.

f) The joint committee recommends de-sealing of borewell for maintaining the park with prior permission from the Hon`ble Green Tribunal/ & other statutory bodies. Till, then EDMC & DM should make necessary arrangement for supply of water for maintaining greenery in parks.

4. That, the Hon'ble High Court of Delhi passed order dated 06.05.2015 in WP(C) 2345/2014 titled as, "Court on Its Own Motion vs Union Of India: Ministry of Urban Developments & Others" regarding deplorable state of affairs in the Children Park . Operative portion with respect to parks is as under:

.....(III) each of the agencies concerned within whose territorial jurisdiction / domain any of the parks / children parks fall, to prominently display the policy aforesaid on their respective websites as well as at all parks/children parks, together with the designation of the officer so nominated for implementation thereof and from time to time also display the name of the officer occupying the said post and the telephone number(s), email address(s) and address, where grievances / complaints with _respect to the implementation of the policy can be lodged, along with the address, email address(s) and telephone number(s) of DCPCR to which grievances of non-redressal of the complaints can be made;

(Ti) DCPCR, to actively concern itself with the maintenance and upkeep of all children parks in Delhi, in accordance with the policy aforesaid and to from time to time have the parks inspected and to suggest to the governmental agencies concerned the steps to be taken for improvement thereof and to either on its own or on receipt of any complaint of failure to maintain the parks in terms of policy, enquire into same and take consequent action including of identifying the erring / guilty officials and reporting the same for appropriate administrative action....”

That, the issue of 5 kilo meters from STP arises out from the order dated 11.09.2019 passed by this Hon'ble Tribunal in OA 6/2012 i.e. "Manoj Mishra vs Union of India and Others". Relevant portion, on the issue may be read as under:

X. Use of treated waste water:

DJB uses only 90 MGD of treated waste water against 500 MGD of waste water treated at its 35 operational STPs. This is only 18% utilisation of treated waste water. The MC had highlighted that some of the treated waste water is of very good quality with BOD as low as 5-6 mg/L. Not utilising this water results in wasteful expenditure besides wasting a scarce natural resource treated at a very high cost of about Rs 11.90 per KLD (as per the information furnished by DJB,). MC had asked the DJB and the Park owning agencies like

the DDA, DMC and PWD to use treated waste water from STPs for all the parks within 5 Km radius of STPs and authorities, despite DJB having pursued the matter with the DMCs, DDA, PWD and others. The DJB has now reported to NGT that it has done the following:

I) Plotted all the Parks located within 5 Km radius of all the DJB STPs and shared details with the Park Owning agencies.

II) Installed filling points at all the STPs for tankers lifting water. Notices issued to DDA, NDMC, All DMCs, CPWD, DMRC, PWD, DSUIB to submit ATR for utilisation of treated waste water failing which Advisory Committee shall be asked to seal the bore wells.

5. *That, the Delhi Pollution Control Committee issued a letter dated 20.6.2022 to DM(Shahadara) in view of the recommendation of the joint inspection committee to take necessary action as per the recommendation of the joint committee. DPCC issued letter to Additional Chief Engineer, Delhi Jal Board with the request to provide treated STP water in all the parks to maintain greenery. Copies of the letters dated 20.06.2022 are enclosed herewith as ANNEXURE-2 (Cony) pending laying pipelines to have water transported through tankers. This has not been implemented by the”*

4. Notice alongwith the application and report of the Joint Committee be issued to the Central Ground Water Authority, the Delhi Jal Board, Director (Horticulture), Government of NCT of Delhi, Commissioner, Municipal Corporation of Delhi and District Magistrate (East), Government of NCT of Delhi requiring them to file their response/reply to the allegations made in the application/observations made in the report of the Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

6. List for further consideration on 31.10.2022

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

July 28, 2022
AG

ANNEXURE R-6

Item No.03

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)

Original Application No.295/2022

S.R. Sangar

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondent

Date of hearing: 24.01.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None.

Respondent: Mr. Narender Pal Singh and Ms. Urvashi Bhardwaj,
Advocates for DPCC.
Mr. Puja Kalra, Advocate for MCD with Mr. Harpal Singh,
Dy. Director Horticulture,
Mr. Ajay Kumar and Mr. K C Meena, Chief Engineers and
Mr. MC Ram, Additional Chief Engineers for DJB**Application is registered based on a letter petition received by Post.****ORDER**

1. As per office report notices were duly served on respondents in terms of order dated 28.07.2022. None has appeared on behalf of Government of NCT of Delhi, the Central Ground Water Authority, Director (Horticulture) Government of NCT of Delhi and the District Magistrate (East), Delhi.
2. Reply/response has been filed by the DPCC vide email dated 17.01.2023 and status report has been filed by the MCD vide email dated 23.01.2023.
3. However, we find that the status report filed by the MCD is sketchy and does not address the issues raised in the application. The

O. A. No. 295/2022

S.R. Sangar Vs. Govt. of NCT of Delhi

-2-

Commissioner, MCD is directed to file detailed reply/response to the application.

4. In view of the averments made in the application and observations made in the report of the Joint Committee, we consider the presence of the Vice Chairman, DDA to be essential for just and proper decision of the questions involved in the case and accordingly, Vice Chairman, DDA is ordered to be impleaded as respondent. The Registry is directed to prepare and attach Memo of Parties with the application and issue notice to of the Vice Chairman, DDA.

5. Reply/response on behalf of respondents- the MCD and the DDA be filed within two months by email within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

6. List for further consideration on 13.04.2023.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

January 24 2023

AG

ANNEXURE R-7

Item No.01

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)

Original Application No.295/2022

S.R. Sangar ...Applicant

Versus

Govt. of NCT of Delhi & Ors. ...Respondent

Date of hearing: 04.07.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Applicant in person alongwith Mr. Jagmohan, President of Society.

Respondent: Mr. Narender Pal Singh, Advocate for DPCC.
Mr. Puja Kalra, Advocate for MCD.
Ms. Kritika Gupta, Ms. Latika Malhotra, Advocates with Mr. Mahender Singh, Additional Director/Horticulture Divison for DDA.
Mr. Durgesh Lal EE(E), EDIS/DDA and Mr. Suhail Anwar, AE(E), EDIS/DDA.**Application is registered based on a letter petition received by Post.****ORDER**

1. The Federation of Indraprastha Extension Housing Societies has filed the present application through Mr. S.R. Sangar, its Secretary General complaining that 13 parks in the neighborhood located beyond 5 kms of the two STPs in Yamuna Vihar and Kondli are adversely affected due to closure of borewells/tubewells in the area and the applicant has accordingly prayed for restoration of the borewells/tubewells for development and maintenance of the parks.

2. This Tribunal constituted a Joint Committee vide order dated 05.05.2022 which submitted its report vide email 11.07.2022 recommending restoration of the borewells/tubewells. In its report the Joint Committee also

pointed out that DJB was using only 90 MGD of treated waste water against 500 MGD of waste water treated at its 35 operational STPs.

3. In view of the substantial question relating to environment this Tribunal sought response from Central Ground Water Authority, the Delhi Jal Board, Director (Horticulture), Government of NCT of Delhi, Commissioner, Municipal Corporation of Delhi and District Magistrate (East), Government of NCT of Delhi.

4. Replies/response have been filed by CGWA vide email dated 20.09.2022, DPCC vide email dated 17.01.2023 and MCD vide email dated 23.01.2023.

5. We find that despite pendency of this matter for more than 1 year no substantial action has been taken by the concerned Authorities for effective resolution of the environmental issues involved.

6. In view of the facts and circumstances of the case Chief Secretary, Government of NCT Delhi is directed to convene a meeting with the Chief Executive Officer, Delhi Jal Board, Commissioner, Municipal Corporation of Delhi and Vice Chairman/Secretary, Delhi Development Authority within 15 days from today for taking effective steps for resolution of the issues involved and preparing an action plan with specific timelines for laying down the requisite pipelines network and carrying out other works for utilization of the treated waste water for development and maintenance of parks and other permissible horticultural and industrial purposes.

7. **Report regarding convening of meeting with Minutes be sent to this Tribunal by 31.07.2023. Action plan with specific Timelines be filed before this Tribunal on or before 31.08.2023 and Action taken report be filed before this Tribunal on or before 30.09.2023** by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

8. List for further consideration on 06.10.2023.

O. A. No. 295/2022

S.R. Sangar Vs. Govt. of NCT of Delhi

-3-

9. Officers duly authorized the Chief Secretary, Government of NCT Delhi, Chief Executive Officer, Delhi Jal Board, Commissioner, Municipal Corporation of Delhi, Vice Chairman/Secretary, Delhi Development Authority and District Magistrate (East), Government of NCT of Delhi (himself) shall remain present before this Tribunal on the next date of hearing for apprising this Tribunal about the action taken and also for assisting this Tribunal in just and fair adjudication of the environmental questions involved in the case.

10. A copy of this order be forwarded to the Chief Secretary, Government of NCT Delhi, Chief Executive Officer, Delhi Jal Board, Commissioner, Municipal Corporation of Delhi, Vice Chairman/Secretary, Delhi Development Authority and District Magistrate (East), Government of NCT of Delhi by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

July 04, 2023

N

ANNEXURE R-8

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
 OFFICE OF THE MEMBER(WATER SUPPLY)
 VARUNALAYA PH-II: KAROL BAGH, NEW DELHI-110005
 Phone No. 011-23528578, Fax No. 011-23524612
 Email: memberwsdjb@gmail.com

STOP CORONA; Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene'

No. F.4/DJB/Mem(WS)/2023/ 1740 - 1747
 F-12

Dated: 12.09.2023

Subject: Minutes of the meeting chaired by Chief Secretary, Delhi in the matter of NGT court case bearing no.OA295/2022 in the matter of Sh. S.R. Sagar Vs. GNCTD & Ors. On 10.08.2023 at 05.00 P.M.

The above meeting was attended by the following:

1. Sh. Naresh Kumar (The Chief Secretary, Delhi in chair)
2. Sh. A. Anarbasu (CEO DJB) (i/c)
3. Sh. K.S. Meena, SSUD
4. Sh. S.L. Meena M (WS), DJB
5. Sh. Ajay Gupta, M (Dr.), DJB
6. Sh. Gajender Tomar CE (WB).
7. Sh. Alok Singh, Director Horticulture, MCD

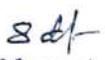
1. It was apprised that in the on-going OA No. 295/2022 in the matter of Mr. S.R. Sangar (Applicant) V/s Govt. of NCT Delhi (Respondent) during the hearing dated 04.07.2023, the order issued (copy attached) inter alia mentions:

- I. "The federation of Indraprastha extension housing societies has filed the present application through Mr. S.R. Sangar, its secretary general complaining that 13 parks in the neighborhood located beyond 5 Km of the two STPs in Yamuna Vihar and Kondli are adversely affected due to closure of bore wells/tube wells in the area and the applicant has accordingly prayed for restoration of bore wells/tube wells for the development and maintenance of the parks.
- II. The Joint Committee constituted vide order dated 05.05.2022 by the tribunal submitted report vide e-mail dated 11.07.2022 recommending restoration of bore well/tube wells. It was also highlighted that DJB was using only 90 MGD of treated waste water against 500 MGD of waste water treated at its 35 number operational STPs.
- III. In view of pendency of this matter for more than one year and as no substantial action has been taken by the concerned authorities i.e. Central Ground, Water Authority, DJB, Director Horticulture GNCTD, Commissioner MCD, District Magistrate East, the Chief Secretary Govt. of NCT Delhi had been directed to convene a meeting with CEO DJB, Commissioner MCD, Vice Chairman/Secretary DDA within 15 days for taking effective steps for the resolution of the issues involved and preparing an action plan with specific timeline for laying down the requisite pipeline network and carrying out other works for utilization of treated waste water for development and maintenance of parks and other permissible horticulture and industrial purposes.
- IV. The report of the minutes of the convened meeting has to be sent to NGT by 31.07.2023. Action plan with specific timeline has to be filed before the tribunal on or before 31.08.2023 and action taken report to be filed before tribunal on or before 30.09.2023.

(2)

V. Officers duly authorized by the chief secretary GNCTD, CEO D.C. Commissioner MCD, Vice Chairman/Secretary DDA and District Magistrate East GNCTD shall remain present before tribunal on the next date of hearing i.e. 06.10.2023 for apprising the tribunal about action taken and to assist tribunal in just and fair adjudication of the environmental questions involved in the case."

2. In this context, a meeting was convened under the Chairmanship of Chief Secretary on 10.08.2023. The Court's direction towards supply of treated effluent from the Yamuna Vihar STP was discussed. It was noted that supply of treated effluent from Yamuna Vihar STP to the 13 parks require laying of 16 kms. of pipeline network (including distributary network). It was further noted that there are many water bodies, sports complex and parks falling in the proposed alignment. The need for preparing comprehensive scheme covering the entire service area for effective utilization of treated effluent was also felt.
3. Accordingly, after a detailed deliberation and discussion the following decisions were taken:
 - I. To prepare a map showing the command area of Yamuna Vihar WWTP along with details of various parks located therein (with special emphasis on parks having a minimum area of one acre or more) and water bodies, including details of land-owning agency of the parks/water bodies. (with the assistance of GSDL map) and prepare a comprehensive scheme for treated effluent utilization in the catchment area for effective utilization of funds. Accordingly, DJB was directed to submit its action plan within 2 months.
 - II. To file an application in the Hon'ble NGT Court seeking additional time for submitting the action plan.
4. The meeting ended with a vote of thanks to the chair.

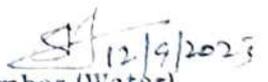

(S.L. Meena)
Member (Water)

All concerned

Copy to:-

1. CE(WB) for further necessary action please.

2. O/C


Member (Water)

DELHI JAL BOARD: GOVT OF NCT OF DELHI
OFFICE OF THE MEMBER (WATER SUPPLY)
VARUNALAYA PH-II, KAROL BAGH, NEW DELHI – 110005,
Phone no. 011-23528578, Fax No 011 23521612
Email: memberwsdjb@gmail.com

No. F4/DJB/Mem(WES)/1746/1747
F12

Dated: 12.09.2023

Subject: minutes of the meeting chaired by Chief Secretary, Delhi in the matter of NGT court case bearing no. OA 295/2022 in the matter of Sh. S.R. Sagar Vs. GNCTD & Ors. on 10.08.2023 at 05:00 P.M.

The above meeting was attended by the following:

1. Sh. Naresh Kumar (the Chief Secretary Delhi) in Chair
2. Sh. A. Anarbasu (CEO DJB) (i/c)
3. Sh. K.S. Meena, SSUD
4. Sh. S.L. Meena M (WS), DJB
5. Sh. Ajay Gupta, M (Dr.), DJB
6. Sh. Gajender Tomar CE (WB)
7. Sh. Alok Singh, Director Horticulture, MCD

1. It was apprised that in the on-going OA No. 295/2022 in the matter of Mr. S.R. Sangar (Applicant) V/s Govt. of NCT of Delhi (Respondent) during the hearing dated 04.07.2023, the order issued (copy attached) inter alia mentions.

- I. *“The federation of Indraprastha extension having societies has filed the present application through Mr. S.R. Sangar, its secretary general complaining that 13 parks in the neighbourhood located beyond 5 Km of the two STPs in Yamuna Vihar and Kondli are adversely affected due to closure of bore-wells/ tube wells in the area and the applicant has accordingly prayed for restoration of bore wells/tube wells for the development and maintenance of the parks.*
- II. *The Joint Committee constituted vide order dated 05.05.2022 by the tribunal submitted report vide e-mail dated 11.07.2023 recommending restoration of bore well/tube wells. It was also highlighted that DJB was using only 90 MGD of treated waste water against 500 MGD of waste water treated at its 35 number operational STPs.*

- III. *In view of pendency of this matter for more than one year and as no substantial action has been taken by the concerned authorities to Central Ground, Water Authority, DJB, Director Horticulture GNCTD Commissioner MCD, District Magistrate East, the Chief Secretary Govt. of NCT Delhi has been directed to convene a meeting with CEO DJB, Commissioner MCD, Vice Chairman/Secretary DDA within 15 days for taking effective steps for the resolution of the issues involved and preparing an action plan with specific works for utilization of treated waste water for development and maintenance of parks and other permissible horticulture and waste at purpose.*
- IV. *The report of the minutes of the convened meeting has to be sent to NGT by 31.07.2023, Action plan with specific timeline has to be filed before the tribunal on or before 31.08.2023 and action taken report to be filed before tribunal on or before 30.09.2023.*
- V. *Officers duly authorized by chief secretary GNCTD, CEO Commissioner MCD, Vice Chairman/Secretary DDA and District Magistrate East GNCTD, shall remain present before tribunal on the next date of hearing i.e. 06.10.2023 for apprising the tribunal about action taken and to assist tribunal in fast and fair adjudication of the environmental question involved in the case.”*
2. In the context, a meeting was convened under the Chairmanship of Chief Secretary on 10.08.2023. The Court’s direction towards supply of treated effluent from the Yamuna Vihar STP was discussed. It was noted that supply of treated effluent from Yamuna Vihar STP to the 13 parks require having of 10 Kms. Of pipeline network (including distributary network). It was further noted that there are many water bodies, sports complex and parks falling in the proposed alignments. The need for preparing comprehensive scheme covering the entire service area for effective utilization of treated effluent was also felt
3. Accordingly, after a detailed deliberation and discussion the following decisions were taken:
- I. To prepare a map showing the command area of Yamuna Vihar WWTP alongwith details of various parks located therein (with Special emphasis on parks having a minimum area of one acre or

more) and water bodies, including details of land-owning agency of the parks-water bodies. (with the assistance of GSDL maps) and prepare a comprehensive scheme for treated effluent utilization in the catchment area for effective utilization of funds. Accordingly, DJB was directed to submit its action plan within 2 months.

- II. To file an application in the Hon'ble NGT Court seeking additional time for submitting the action plan.
4. The meeting ended with a vote to tanks to the chair.

-Sd-

(S.L.Meena)

Member (Water)

All concerned

Copy to:

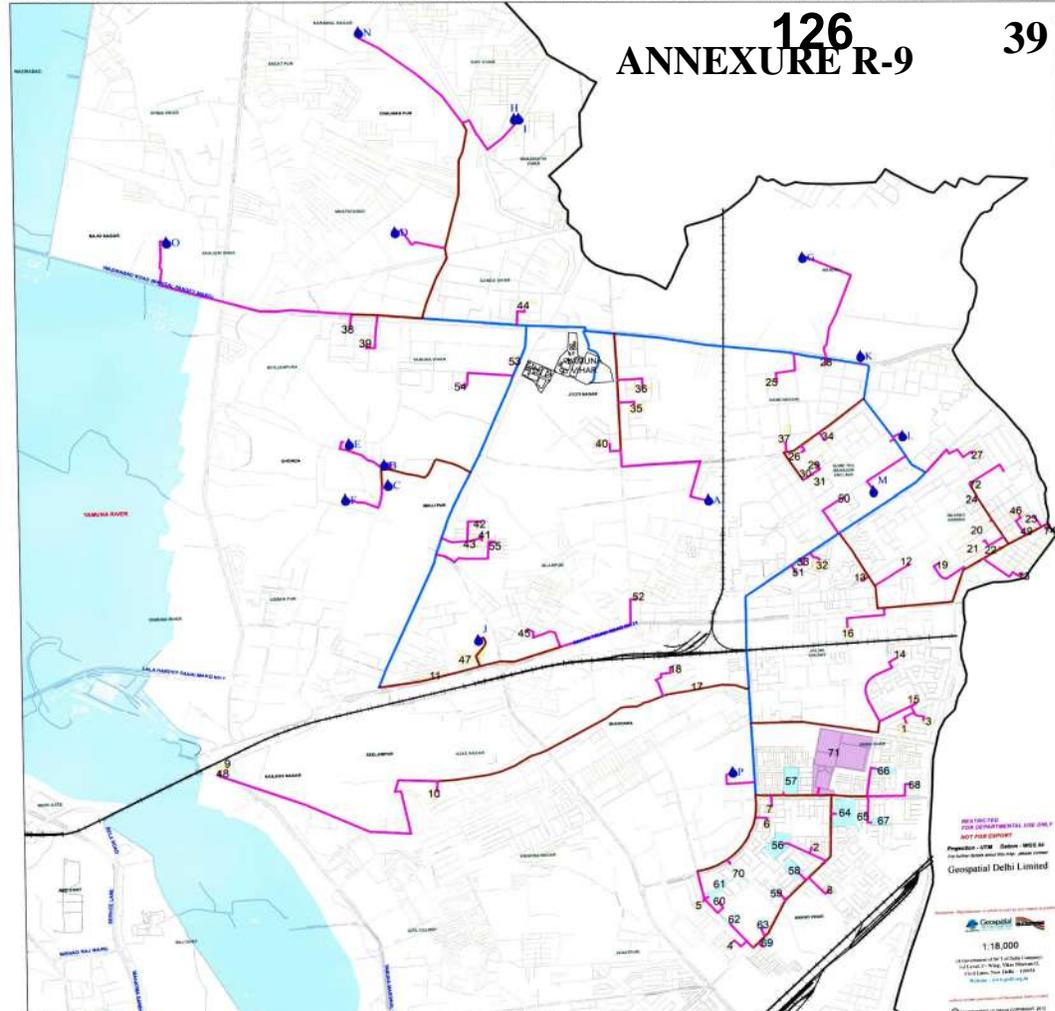
1. CE(WB) for further necessary action please.
2. O/C

-Sd-

12/9/2023

Member (water)

126 ANNEXURE R-9 39



Legend

- STP
- WATER BODY
- PIPE LINE
- DIA
- 100 MM
- 400 MM
- 800 MM
- PARK
- LOA
- YAMUNA SPORTS COMPLEX
- DUSIB
- EDMC
- IP EXTN

Waterbodies near Yamuna Vihar STP				
S_NO	Name	LAT	LONG	Area (Acres)
A	Jhilmil tahipur (rajul) [2]	28.68263	77.3 DDA	0.287
B	Ghonda Chauthan Banger	28.69047	77.2703 DDA	1.067
C	Ghonda Chauthan Banger	28.68873	77.2706 DDA	3.361
D	Mustafabad	28.71017	77.272 DDA	9.316
E	Ghonda Gujran Banger	28.69236	77.2672 DDA	2.031
F	Babar pur (2)	28.68769	77.2667 DDA	1.156
G	Mandoli F 74 [4]	28.70692	77.3095 DDA	10.304
H	Jeevenpur @ Jhohripur (2)	28.7195	77.2832 DDA	0.712
I	Jeevenpur @ Jhohripur (2)	28.73951	77.2836 DDA	0.378
J	Welcome Jheel, Shudhara	28.67525	77.2781 BDO	32.42
K	Nand Nagar Mandoli DDA	28.69815	77.3153 DDA	8.809
L	Sunder nagar nagri	26.90556	77.3172 DDA	1.336
M	Jhilmil tahipur F 66 [1]	28.68673	77.3159 DDA	2.076
N	Karawal nagar	28.72732	77.2693 DDA	1.359
O	Khureji Khos F 74	28.7099	77.2515 DDA	1.386
P	Maharaja surajmal park	28.66287	77.3016 DDA	1.853

Parks near Yamuna Vihar STP					
S_NO	Name	IDA	Area	Length (m)	Latitude
1	D-81, Vihar Vihar [21]	DDAC	1.046	107	28.677
2	panchajanya anand	DDAC	1.049	107	28.677
3	H no. 286, vishv vihar (2)	DDAC	1.049	107	28.677
4	panchajanya anand (2)	DDAC	1.049	107	28.677
5	ADAR	DDAC	1.049	107	28.677
6	vishv vihar sampriti vihar	DDAC	1.049	107	28.677
7	vishv vihar	DDAC	1.049	107	28.677
8	H no. 122, vishv vihar	DDAC	1.049	107	28.677
9	Maharaja surajmal park 1	DDAC	1.049	107	28.677
10	Rajiv Gandhi Mini Stadium park	DDAC	1.049	107	28.677
11	Wingspan Double story Block [2]	DDAC	1.049	107	28.677
12	F-4 sector (Dahad) Indira Nagar No. 288 [2]	DDAC	1.049	107	28.677
13	Block A Shikha Garden	DDAC	1.049	107	28.677
14	Hessan No. 28 Vihar Vihar [2]	DDAC	1.049	107	28.677
15	C-Block Vihar Vihar	DDAC	1.049	107	28.677
17	Indira Park [2]	DDAC	1.049	107	28.677
18	Mukund Nagar Park Mini Stadium [2]	DDAC	1.049	107	28.677
19	Park 1-Block No. 28 (Dahad) Garden [2]	DDAC	1.049	107	28.677
20	Park 2-Block No. 28 (Dahad) Garden [2]	DDAC	1.049	107	28.677
21	Park 3-Block No. 28 (Dahad) Garden [2]	DDAC	1.049	107	28.677
22	Park 4-Block No. 28 (Dahad) Garden [2]	DDAC	1.049	107	28.677
23	Subhashvara Park Near Manjla G. Madh. No. 288, (Dahad Colony) [2]	DDAC	1.049	107	28.677
24	Subhashvara Park Near Manjla G. Madh. No. 288, (Dahad Colony) [2]	DDAC	1.049	107	28.677
25	Park A-2, Subhashvara Park Near Manjla G. Madh. No. 288, (Dahad Colony) [2]	DDAC	1.049	107	28.677
26	Park 6-1, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
27	Park 6-2, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
28	Park 6-3, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
29	Park 6-4, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
30	Park 6-5, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
31	Park 6-6, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
32	Park 6-7, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
33	Park 6-8, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
34	Park 6-9, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
35	Park 6-10, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
36	Park 6-11, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
37	Park 6-12, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
38	Park 6-13, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
39	Park 6-14, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
40	Park 6-15, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
41	Park 6-16, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
42	Park 6-17, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
43	Park 6-18, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
44	Park 6-19, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
45	Park 6-20, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
46	Park 6-21, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
47	Park 6-22, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
48	Park 6-23, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
49	Park 6-24, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
50	Park 6-25, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
51	Park 6-26, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
52	Park 6-27, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
53	Park 6-28, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
54	Park 6-29, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
55	Park 6-30, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
56	Park 6-31, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
57	Park 6-32, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
58	Park 6-33, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
59	Park 6-34, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
60	Park 6-35, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
61	Park 6-36, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
62	Park 6-37, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
63	Park 6-38, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
64	Park 6-39, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
65	Park 6-40, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
66	Park 6-41, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
67	Park 6-42, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
68	Park 6-43, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
69	Park 6-44, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
70	Park 6-45, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677
71	Park 6-46, Nand Nagar, Sector 10 [2]	DDAC	1.049	107	28.677

NOT TO BE USED FOR LEGAL PURPOSES ONLY FOR REFERENCE

Prepared by: **Geoportal Dehli Limited**

Scale: 1:18,000

© Geoportal Dehli Limited 2022

ANNEXURE R-10

Item No.01

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)

Original Application No.295/2022
(I.A. No. 750/2023)

S.R. Sangar

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondent

Date of hearing: 06.10.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: None for the applicant.

Respondent: Mr. Narender Pal Singh, Advocate for DPCC.
Mr. Virandra Singh, Advocate for Mr. Puja Kalra, Advocate
for MCD with Mr. Rajit Gangwar, ADH.
Ms. Kritika Gupta, Advocate with Mr.Sachin Kadyan,
AE/HCD-I.
Ms. Jyoti Mendiratta for NCT of Delhi.
Mr. Swetank Shantanu, Advocate with Mr. Anil Bharti,
(Add. CE) DJB and Mr. G. Tomar(C.E.)DJB.**Application is registered based on a letter petition received by Post.****ORDER**

1. Vide order dated 04.07.2023, Chief Secretary, Government of NCT Delhi was directed to convene a meeting with the Chief Executive Officer, Delhi Jal Board, Commissioner, Municipal Corporation of Delhi and Vice Chairman/Secretary, Delhi Development Authority within 15 days for taking effective steps for resolution of the issues involved and preparing an action plan with specific timelines for laying down the requisite pipelines network and carrying out other works for utilization of the treated waste water for development and maintenance of parks and other permissible horticultural and industrial purposes. Reports regarding convening of meeting with Minutes, Action plan with specific Timelines and Action taken report were

O. A. No. 295/2022

S.R. Sangar Vs. Govt. of NCT of Delhi & Ors.

-2-

ordered to be filed before this Tribunal by 31.07.2023, 31.08.2023 and 30.09.2023 respectively.

2. No such reports as directed have been filed.

3. On the other hand I.A. No. 750/2023 has been filed by respondent no. 3-Delhi Jal Board. In the I.A. it has been submitted that in compliance of order dated 04.07.2023 meeting was convened on 10.08.2023 and decision was taken to prepare a map showing the command area Yamuna Vihar WWTP alongwith details of various parks located therein (with special emphasis on parks having a minimum area of one acre or more) and water bodies, including details of land owning agency of the parks/water bodies (with the assistance of GSDL map) and prepare a comprehensive scheme for treated effluent utilization in the catchment area for effective utilization of funds and DJB was directed to submit its action plan within two months. The applicant respondent no. 3 has prepared a preliminary survey showing alignment of the pipe line along with the involved stake holders and prepared proposal annexure A-2 but it needs time for final comprehensive scheme and two months time may be granted to the applicant respondent no. 3-DJB.

4. We have heard learned counsel for the applicant respondent no.3-DJB and respondents present before us and we have gone through the relevant record.

5. The O.A. seeking remedial action for proper maintenance of parks is pending before this Tribunal for more than one year. Remedial measures are required to be taken by the concerned statutory authorities including respondent no. 3-DJB. Sufficient time has already been granted to them for taking up such remedial measures. No reasonable justification has been given by the concerned Authorities including respondent no. 3-DJB for non-compliance with order dated 04.07.2023 passed by this Tribunal.

6. The GNCTD and its instrumentalities including respondent no.3-DJB are under constitutional obligation to protect and improve the environment. Orders for utilization of treated waste water have been passed by this Tribunal in number of cases. Respondent no. 3-DJB was required to have taken effective measures for compliance with the same. There appears to be no valid justification for undue/unreasonable delay and non-compliance on the part of respondent no.3-DJB. It will be highly improper for State and its instrumentalities to unreasonably delay due consideration of the matter and there after seek extension of time causing unnecessary adjournments in disposal of the matter which under the mandate of the Parliament is required to be disposed of within six months.

7. However, in view of administrative exigencies and in the interest of justice application for extension of time is allowed subject to the condition of deposit of an amount of Rs. 25,000/- as costs by applicant respondent no.3-DJB for unnecessary adjournment and delay in disposal of the application caused by non-compliance of the order passed by this Tribunal. The costs be deposited with NGT Bar Association, which amount shall be utilized by NGT Bar Association for providing facilities to the litigants visiting NGT, Principal Bench, New Delhi.

8. **Action plan with specific Timelines be filed before this Tribunal on or before 15.11.2023 and Action taken report be filed before this Tribunal on or before 15.12.2023** by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

9. List for further consideration on 20.12.2023.

10. The officers duly authorized by the Chief Secretary, Government of NCT Delhi, Chief Executive Officer, Delhi Jal Board, Commissioner, Municipal Corporation of Delhi, Vice Chairman/Secretary, Delhi

O. A. No. 295/2022

S.R. Sangar Vs. Govt. of NCT of Delhi & Ors.

-4-

Development Authority and District Magistrate (East), Government of NCT of Delhi shall remain present before this Tribunal on the next date of hearing for apprising this Tribunal about the action taken and also for assisting this Tribunal in just and fair adjudication of the environmental questions involved in the case.

11. A copy of this order be forwarded to the Chief Secretary, Government of NCT Delhi, Chief Executive Officer, Delhi Jal Board, Commissioner, Municipal Corporation of Delhi, Vice Chairman/Secretary, Delhi Development Authority and District Magistrate (East), Government of NCT of Delhi by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

October 06, 2023

N



National Green Tribunal Bar Association

Room No. 28, NGT Complex, Faridkot House, Copernicus Marg, New Delhi - 110001
Tel. : +91-9910811802 E-mail : info@ngtba.org Website : www.ngtba.org

Receipt No. : 373

Date : 18/12/2023

Received with thanks from Delhi Jal Board

an amount of Rupees Five Twenty five thousand only

through Cash / Cheque / Bank Draft No. (96925) O.A. No 295/2022

Dated 18/12/2023 ^{P.D} drawn on S.R. Sangun v.s. H.C.T.D

on account of N.G.T. Bar Association

Treasurer / Secretary

National Green Tribunal Bar Association
Room No. 28, NGT Complex
Faridkot House, Copernicus Marg,
New Delhi - 110001
NGT Bar Association

₹ 25000/-

Action Plan of the Project

- **Timeline of execution of whole scheme is as under:**
- The scheme has been prepared and is under process of approval involving Chairman DJB, DJB board , approval from the Expenditure Finance Committee shall be routed through the UD.
- Principle approval: 'T' is the No. of Days reckoned from the date of approval of the proposal by Expenditure Finance Committee.
- Estimate approval: T+45 days
- NIT/ Tender : T+75 days
- Award of work : T+120days
- Laying pipe line network : 02 years subject to NOC from Road owning agencies, railways and I&FC.
- **The Key points requiring decision:**
- Considering the project cost of Rs. 101.97 Cr. and RR charges of Rs. 28.66 Cr. the issue of cost sharing of the CAPEX and OPEX among the various beneficiary i.e. DDA, MCD, etc. needs to be finalized.

From pre-proposal

- 159) In the light of directions of NBT, from time to time, the letter being on 6.10.2023, rough cost estimation at the possible time - was (one AA/EU is given) one given as para 144/af & 146/af, respectively.
- 160) The award of work proposed in pre-proposal (particularly as para 144/af & 146/af) may be approved in-principle at this stage. The NBT will be apprised accordingly through an affidavit as the near date of hearing is 20.12.2023.

Y
15/12

Hon chairman (DJB)

~~From pre-proposal~~

Delli Jal Board is going through a severe financial crisis since April 2023, due to shortage of budget. Even though additional budget has been given to DJB in RE, work is at a stand still as the 2nd installment of G/A and Loans has not been released by UD Dept, as Finance Dept has not given approval. Payments worth approx 1000 crores are now outstanding to contractors. Contractors are on strike as they have not been paid since Apr 2023. Basic maintenance of water and sewer network is proving difficult. Therefore in light of this acute financial crisis faced by DJB it would not be appropriate to take on a commitment of over 100 crores.

-cont-

Therefore the NGT may be apprised of the following:

- ① DSB has not received the 2nd instalment of the GIA and loans approved by the Delhi Assembly for 2023-24. The total amount budgeted in 2023-24 for DSB was Rs 4839 crores. DSB received the first instalment in May 2023 of Rs 1598 crores. This has been fully used. In September DSB asked for the release of the second instalment of Rs 2031 crores. However, Finance Department has been raising query after query and has not released the funds. As a consequence, DSB has not been able to pay ~~any~~ any of its contractors/vendors. As on 01.10.2023, around Rs 910 crores outstanding payments were due and by now that amount would have gone well beyond Rs 1000 crores. Due to non-payment, all DSB contractors are on strike and basic works of sewer and water maintenance are affected. In light of this severe financial crisis caused by the non-release of the second instalment of funds (Rs 2031 crores) by the Finance Department, DSB would not be in a position where it can commit to spending 100 crores on this

project. However, DJB can provide technical expertise and execute the laying of the pipelines if the beneficiary departments (MED, DDA and DUSIB) are willing to pay for the same.

② DJB would be happy to reconsider its decision, once the second instalment of Rs 2031 crores has been released and we have been able to clear our existing financial liabilities.

dm
16/12

CEO (DJB)

30/N

Delhi Jal board is going through a severe financial crises since April 2023, due to shortage of budget. Even though additional budget has been given to DJB in RE, work is at a standstill as the 2nd instalment of GIA and loans has not been realised by UD Dept., as Finance Dept. has not given approval. Payments worth approx. 1000 crores are now outstanding to contractors are on strike as they have not been paid since April 2023. Basic maintenance of water and sewer network is proving difficult. Therefore, in light of the acute financial crises faced by DJB it would not be appropriate to take on a commitment of over 100 crore. Therefore, the NGT may be apprised of the following:

1. DJB has not received the 2nd instalment of the GIA and loans approved by the Delhi Assembly for 2023-24. The total amount budgeted in 2023-24 for DJB was Rs. 4839 crores. DJB received the first instalment in May 2023 of Rs. 1598 crores. This has been fully used. In September DJB asked for the release of 2nd instalment of Rs. 2031 Crores however finance department has been raising query after query and has not released the funds. As a consequence, DJB has not been able to pay any of its contractor/vendors. As on 1.10.2023, around Rs. 910 Crores outstanding payments were due and by now that amount would have gone well beyond Rs 1000 crores. Due to non-payment, all DJB contractor are on strike and basic works of sewer and water maintenance are affected. In light of this severe financial crises caused by the non-released of the 2nd instalment of funds (Rs. 2031 crores) by the finance department, DJB would not be in a position where it can commit to spending 100 crores on this project. However, DJB can provide technical expertise and execute the laying of the pipelines if the beneficiary departments (MCD, DDA & DUSIB) are willing to pay for the same.

2. DJB would be happy to re-consider its decision, once the 2nd instalment of Rs. 2031 crores has been released and we have been able to clear our existing financial liabilities.

-Sd-

16/12

CEO (DJB)

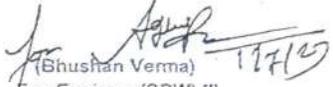
ANNEXURE R-14

Details of Tankers Taking Treated effluent from Yamuna Vihar STP Ph-I, under EE(SDW)-III for the month of June 2023

S. No	Name of STP/Filling Point	Tanker Registration No.	Name of the Agency Like PWD/DTC/MCD/Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips Made on an average	Remarks
EE(SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.73	DTC
2	Yamuna Vihar STP PH-I	DL-1L-GC-7933	M/s Quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/s Quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/s Quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-8008	M/s Quality Enviro Engineers (P) Ltd.	9	1.13	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
7	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/s Quality Enviro Engineers (P) Ltd.	9	0.56	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-7995	M/s Quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-7855	M/s Quality Enviro Engineers (P) Ltd.	9	0.26	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/s Quality Enviro Engineers (P) Ltd.	9	0.66	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/s Quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-7949	M/s Quality Enviro Engineers (P) Ltd.	9	0.46	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/s Quality Enviro Engineers (P) Ltd.	9	0.73	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/s Quality Enviro Engineers (P) Ltd.	9	0.4	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
16	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/s Quality Enviro Engineers (P) Ltd.	9	0.6	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/s Quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/s Quality Enviro Engineers (P) Ltd.	9	0.66	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/s Quality Enviro Engineers (P) Ltd.	9	0.26	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7842	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/s Quality Enviro Engineers (P) Ltd.	9	0.2	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-7858	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
23	Yamuna Vihar STP PH-I	DL-1L-GC-8002	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
24	Yamuna Vihar STP PH-I	DL-1L-GC-7993	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC

25	Yamuna Vihar STP PH-I	DL-1S-1434	M/s Ramikumar Sharma	5	0.13	Private.
26	Yamuna Vihar STP PH-I	DL-1M-0068	M/s Dy. Director, Horticulture	5	0.06	EDMC
27	Yamuna Vihar STP PH-I	HR 67D-5833	M/s Manjeet (IL & FS)	14	2.00	IL & FS
28	Yamuna Vihar STP PH-I	DL-1LX 6024	M/s Shivalaya Enterprises	5	2.06	Private
29	Yamuna Vihar STP PH-I	HR 55 AB-2420	M/s. M. I. Enterprises	8	0.16	Private
30	Yamuna Vihar STP PH-I	DL-1L AF 3336	M/s Daksh Enterprises	5	2.4	Private

EO to CE(SDW)

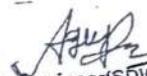

 (Bhushan Verma)
 Exe.Engineer(SDW)-III

Details of Tankers Taking Treated effluent from Yamuna Vihar STP Ph-I, under EE(SDW)-III for the month of July 2023

S. No	Name of STP/Filling Point	Tanker Registration No.	Name of the Agency Like PWD/DTC/MCD/Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips Made on an average	Remarks
EE(SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.64	DTC
2	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-8008	M/s Quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/s Quality Enviro Engineers (P) Ltd.	9	0.19	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/s Quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
7	Yamuna Vihar STP PH-I	DL-1L-GC-7995	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7894	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7949	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/s Quality Enviro Engineers (P) Ltd.	9	0.48	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/s Quality Enviro Engineers (P) Ltd.	9	0.32	EDMC
16	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/s Quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/s Quality Enviro Engineers (P) Ltd.	9	0.25	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7842	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7893	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-8002	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
23	Yamuna Vihar STP PH-I	DL-1L-GC-7993	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
24	Yamuna Vihar STP PH-I	DI-1S-1434	M/s Ramkumar Sharma	5	0.03	Private

25	Yamuna Vihar STP PH-I	HR 67D-5833	M/s Manjeet (IL & FS)	14	1.51	IL & FS
26	Yamuna Vihar STP PH-I	DL-1L AF 3336	M/s Daksh Enterprises	5	0.45	Private

EO to CE(SDW)


Exe. Engineer(SDW)-III 118123

Details of Tankers Taking Treated effluent from Yamuna Vihar STP Ph-I, under EE(SDW)-III for the month of August 2023

S. No	Name of STP/Filling Point	Tanker Registration No.	Name of the Agency Like PWD/DTC/MCD/Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips Made on an average	Remarks
EE(SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.96	DTC
2	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/s Quality Enviro Engineers (P) Ltd.	9	0.25	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7931	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-8008	M/s Quality Enviro Engineers (P) Ltd.	9	0.54	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
7	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/s Quality Enviro Engineers (P) Ltd.	9	0.19	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-7995	M/s Quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/s Quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/s Quality Enviro Engineers (P) Ltd.	9	0.48	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/s Quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/s Quality Enviro Engineers (P) Ltd.	9	0.38	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/s Quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/s Quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/s Quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
16	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/s Quality Enviro Engineers (P) Ltd.	9	0.48	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/s Quality Enviro Engineers (P) Ltd.	9	0.58	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/s Quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
19	Yamuna Vihar STP PH-I	HR 67D-5833	M/s Manjeet (IL & FS)	14	1.58	IL & FS

Details of Tankers Taking Treated effluent from Yamuna Vihar STP Ph-I, under EE(SDW)-III for the month of September 2023

S. No	Name of STP/Filling Point	Tanker Registration No.	Name of the Agency Like PWD/DTC/MCD/Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips Made on an average	Remarks
EE(SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.43	DTC
2	Yamuna Vihar STP PH-I	DL-1L-GC-7933	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/s Quality Enviro Engineers (P) Ltd.	9	0.23	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
7	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/s Quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
9	Yamuna Vihar STP PH-I	HR 67D-5833	M/s Manjeet (IL & FS)	14	2.03	IL & FS
10	Yamuna Vihar STP PH-I	DL-1LW 6789	M/s Daksh Enterprises	5	2.23	Private
11	Yamuna Vihar STP PH-I	DL-1MB 0955	M/s Gaurav Construction Co.	5	0.26	EDMC
12	Yamuna Vihar STP PH-I	DL-1MB 0991	M/s Gaurav Construction Co.	5	0.23	EDMC

EO to CE(SDW)


Exe.Engineer(SDW)-III

Details of Tankers Taking Treated effluent from Yamuna Vihar STP Ph-I, under EE(SDW)-III for the month of October 2023

S. No	Name of STP/Filling Point	Tanker Registration No.	Name of the Agency Like PWD/DTC/MCD/Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips Made on an average	Remarks
EE(SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.83	DTC
2	Yamuna Vihar STP PH-I	DL-1L-GC-7933	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/s Quality Enviro Engineers (P) Ltd.	9	0.32	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-7931	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/s Quality Enviro Engineers (P) Ltd.	9	0.51	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-8008	M/s Quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
7	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/s Quality Enviro Engineers (P) Ltd.	9	0.19	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/s Quality Enviro Engineers (P) Ltd.	9	0.19	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/s Quality Enviro Engineers (P) Ltd.	9	0.22	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7855	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/s Quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-7894	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/s Quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/s Quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
16	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/s Quality Enviro Engineers (P) Ltd.	9	0.29	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-7923	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/s Quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/s Quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7842	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
23	Yamuna Vihar STP PH-I	HR 67D-5833	M/s Manjeet (IL & FS)	14	1.41	IL & FS
24	Yamuna Vihar STP PH-I	DL-1LW 6789	M/s Daksh Enterprises	10	2.45	Private

25	Yamuna Vihar STP PH-I	DL-1MB 5428	M/s Gaurav Construction Co.	5	0.25	Private
26	Yamuna Vihar STP PH-I	DL-1MB 1067	M/s Gaurav Construction Co.	5	0.16	Private
27	Yamuna Vihar STP PH-I	DL-1MB 0955	M/s Gaurav Construction Co.	5	0.09	Private
28	Yamuna Vihar STP PH-I	DL-1MB 0655	M/s Gaurav Construction Co.	5	0.12	Private
29	Yamuna Vihar STP PH-I	DL-1MB 0725	M/s Gaurav Construction Co.	5	0.03	Private
30	Yamuna Vihar STP PH-I	DL-1MB 0991	M/s Gaurav Construction Co.	5	0.12	Private
31	Yamuna Vihar STP PH-I	HR 55 AB-2420	M/s M.I. Enterprises	8	0.03	Private
32	Yamuna Vihar STP PH-I	DL 1LM 4269	M/s Paras Enterprises	5	0.48	Private
33	Yamuna Vihar STP PH-I	DL-1MB 0742	M/s Ramesh Chander	7	0.09	Private
34	Yamuna Vihar STP PH-I	DL-1MB 0665	M/s Ramesh Chander	7	0.09	Private
35	Yamuna Vihar STP PH-I	DL-1MB 1751	M/s Ramesh Chander	7	0.09	Private
36	Yamuna Vihar STP PH-I	DL-1MB 0725	M/s Ramesh Chander	7	0.09	Private
37	Yamuna Vihar STP PH-I	DL-1MB 0651	M/s Ramesh Chander	7	0.03	Private

EO to CE(SDW)


 Exe.Engineer(SDW)-III

Details of Tankers Taking Treated effluent from Yamuna Vihar STP Ph-I, under EE(SDW)-III for the month of November 2023

S. No	Name of STP/Filling Point	Tanker Registration No.	Name of the Agency Like PWD/DTC/MCD/Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips Made on an average	Remarks
EE(SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.63	DTC
2	Yamuna Vihar STP PH-I	DL-1L-GC-7933	M/s Quality Enviro Engineers (P) Ltd.	9	0.63	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/s Quality Enviro Engineers (P) Ltd.	9	0.4	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-7931	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/s Quality Enviro Engineers (P) Ltd.	9	0.53	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/s Quality Enviro Engineers (P) Ltd.	9	1.46	EDMC
7	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/s Quality Enviro Engineers (P) Ltd.	9	0.46	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-7855	M/s Quality Enviro Engineers (P) Ltd.	9	0.23	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7986	M/s Quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7847	M/s Quality Enviro Engineers (P) Ltd.	9	0.2	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/s Quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7992	M/s Quality Enviro Engineers (P) Ltd.	9	0.3	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/s Quality Enviro Engineers (P) Ltd.	9	0.26	EDMC
16	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/s Quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-8023	M/s Quality Enviro Engineers (P) Ltd.	9	0.3	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/s Quality Enviro Engineers (P) Ltd.	9	0.83	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-7950	M/s Quality Enviro Engineers (P) Ltd.	9	0.86	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/s Quality Enviro Engineers (P) Ltd.	9	0.1	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7923	M/s Quality Enviro Engineers (P) Ltd.	9	0.5	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/s Quality Enviro Engineers (P) Ltd.	9	0.96	EDMC
23	Yamuna Vihar STP PH-I	DL-1L-GC-7954	M/s Quality Enviro Engineers (P) Ltd.	9	0.3	EDMC

24	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/s Quality Enviro Engineers (P) Ltd.	9	0.76	EDMC
25	Yamuna Vihar STP PH-I	DL-1L-GC-7842	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
26	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/s Quality Enviro Engineers (P) Ltd.	9	1	EDMC
27	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/s Quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
28	Yamuna Vihar STP PH-I	DL-1L-GC-8002	M/s Quality Enviro Engineers (P) Ltd.	9	0.23	EDMC
29	Yamuna Vihar STP PH-I	DL-1L-GC-7993	M/s Quality Enviro Engineers (P) Ltd.	9	0.13	EDMC
30	Yamuna Vihar STP PH-I	HR 67D-5833	M/s Manjeet (IL & FS)	14	1.53	IL & FS
31	Yamuna Vihar STP PH-I	DL-ILM-4269	M/s Paras Interprises	5	1.36	Private
32	Yamuna Vihar STP PH-I	DL-1MB 0991	M/s Gaurav Construction Co.	5	0.1	PWD
33	Yamuna Vihar STP PH-I	DL-1MB 0955	M/s Gaurav Construction Co.	5	0.13	PWD
34	Yamuna Vihar STP PH-I	DL-1MA 5428	M/s Gaurav Construction Co.	5	0.56	PWD
35	Yamuna Vihar STP PH-I	DL-1MA 9296	M/s Gaurav Construction Co.	5	0.16	PWD
36	Yamuna Vihar STP PH-I	DL-1MA 1067	M/s Gaurav Construction Co.	5	0.36	PWD
37	Yamuna Vihar STP PH-I	DL-11G 0001	M/s Gaurav Construction Co.	5	0.56	PWD
38	Yamuna Vihar STP PH-I	T-10-23-1290 BW	M/s Gaurav Construction Co.	5	0.46	PWD
39	Yamuna Vihar STP PH-I	DL-1MB 0651	M/s Ramesh Chander	7	0.2	Private
40	Yamuna Vihar STP PH-I	DL-1MB 0742	M/s Ramesh Chander	7	0.16	Private
41	Yamuna Vihar STP PH-I	DL-1MB 0725	M/s Ramesh Chander	7	0.13	Private
42	Yamuna Vihar STP PH-I	DL-1MB 0665	M/s Ramesh Chander	7	0.16	Private
43	Yamuna Vihar STP PH-I	DL-1MB 1751	M/s Ramesh Chander	7	0.23	Private

EO to CE(SDW)


 Exe.Engineer(SDW)-III

Details of Tankers Taking Treated effluent from Yamuna Vihar STP- Ph-I, under EE (SDW) - III for the month of June 2023

S.No.	Name of STP/Filling Point	Tanker Registration No.	Name of Agency like PWD/ DTC/ MCD/ Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips made on an average	Remarks
EE (SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.73	DTC
2.	Yamuna Vihar STP PH-I	DL-1L-GC-7933	M/S quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/S quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/S quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-8008	M/S quality Enviro Engineers (P) Ltd.	9	1.13	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC

7	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/S quality Enviro Engineers (P) Ltd.	9	0.26	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-7995	M/S quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-7855	M/S quality Enviro Engineers (P) Ltd.	9	0.26	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/S quality Enviro Engineers (P) Ltd.	9	0.66	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/S quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-7949	M/S quality Enviro Engineers (P) Ltd.	9	0.46	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/S quality Enviro Engineers (P) Ltd.	9	0.23	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/S quality Enviro Engineers (P) Ltd.	9	0.4	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC

16	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/S quality Enviro Engineers (P) Ltd.	9	0.6	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/S quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/S quality Enviro Engineers (P) Ltd.	9	0.66	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/S quality Enviro Engineers (P) Ltd.	9	0.26	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7842	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/S quality Enviro Engineers (P) Ltd.	9	0.2	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-7858	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
23	Yamuna Vihar STP PH-I	DL-1L-GC-8002	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
24	Yamuna Vihar STP PH-I	DL-1L-GC-7993	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC

25	Yamuna Vihar STP PH-I	DL-1S- 1434	M/s Ramkumar Sharma	5	0.13	Private
26	Yamuna Vihar STP PH-I	DL-1M- 0068	M/s Dy. Director, Horticulture	5	0.06	EDMC
27	Yamuna Vihar STP PH-I	HR 67D 5823	M/s Manjeet (IL & FA)	14	2.00	IL & FS
28	Yamuna Vihar STP PH-I	DI-1LX 6024	M/s Shivalaya Enterprises	5	2.06	Private
29	Yamuna Vihar STP PH-I	HR 55 AB-2420	M/s M.t. Enterprises	8	0.16	Private
30	Yamuna Vihar STP PH-I	DL-1L- AF 3336	M/s Daksh Enterprises	5	2.4	Private

EO to CE (SDW)

-Sd-
1/7/23
(Bhushan Verma)
Exe. Engineer (SDW)-III

Details of Tankers Taking Treated effluent from Yamuna Vihar STP- Ph-I, under EE (SDW) - III for the month of July 2023

S.No.	Name of STP/Filling Point	Tanker Registration No.	Name of Agency like PWD/ DTC/ MCD/ Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips made on an average	Remarks
EE (SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.64	DTC
2.	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/S quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-8008	M/S quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/S quality Enviro Engineers (P) Ltd.	9	0.19	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/S quality Enviro Engineers (P) Ltd.	9	0.09	EDMC

7	Yamuna Vihar STP PH-I	DL-1L-GC-7995	M/S quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7894	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7949	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/S quality Enviro Engineers (P) Ltd.	9	0.48	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/S quality Enviro Engineers (P) Ltd.	9	0.32	EDMC

16	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/S quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/S quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/S quality Enviro Engineers (P) Ltd.	9	0.25	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7842	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7893	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-8002	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
23	Yamuna Vihar STP PH-I	DL-1L-GC-7993	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
24	Yamuna Vihar STP PH-I	D1 1S 1434	M/s Ramkumar Sharma	5	0.03	Private
25	Yamuna Vihar STP PH-I	HR 67D 5833	M/s Manjeet (IL & FS)	14	1.51	IL & FS

26	Yamuna Vihar STP PH-I	DL 1L AF 3336	M/s Daksh Enterprises	5	0.45	Private
----	-----------------------------	------------------	--------------------------	---	------	---------

-Sd-

1/8/23

Exe. Engineer (SDW)-III

EO to SE (SDW)

Details of Tankers Taking Treated effluent from Yamuna Vihar STP- Ph-I, under EE (SDW) - III for the month of August 2023

S.No.	Name of STP/Filling Point	Tanker Registration No.	Name of Agency like PWD/ DTC/ MCD/ Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips made on an average	Remarks
EE (SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.96	DTC
2.	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/S quality Enviro Engineers (P) Ltd.	9	0.25	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7931	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-8008	M/S quality Enviro Engineers (P) Ltd.	9	0.54	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/S quality Enviro Engineers (P) Ltd.	9	0.12	EDMC

7	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/S quality Enviro Engineers (P) Ltd.	9	0.19	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-7995	M/S quality Enviro Engineers (P) Ltd.	9	0.16	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/S quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/S quality Enviro Engineers (P) Ltd.	9	0.48	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/S quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/S quality Enviro Engineers (P) Ltd.	9	0.38	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/S quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/S quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/S quality Enviro Engineers (P) Ltd.	9	0.35	EDMC

16	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/S quality Enviro Engineers (P) Ltd.	9	0.48	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/S quality Enviro Engineers (P) Ltd.	9	0.58	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/S quality Enviro Engineers (P) Ltd.	9	0.09	EDMC
19	Yamuna Vihar STP PH-I	HR 67D 5833	M/s Manjeet (IL & FS)	14	1.58	IL & FS

-Sd-

Exe. Engineer (SDW)-III

EO to CE (SDW)

Details of Tankers Taking Treated effluent from Yamuna Vihar STP- Ph-I, under EE (SDW) - III for the month of September 2023

S.No.	Name of STP/Filling Point	Tanker Registration No.	Name of Agency like PWD/ DTC/ MCD/ Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips made on an average	Remarks
EE (SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.96	DTC
2.	Yamuna Vihar STP PH-I	DL-1L-GC-7933	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/S quality Enviro Engineers (P) Ltd.	9	0.23	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC

7	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/S quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-8014	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
9	Yamuna Vihar STP PH-I	HR 67D-5833	M/s manjeet (IL & FS)	14	2.03	IL & FS
10	Yamuna Vihar STP PH-I	Dl 1LW 6789	M/S Daksh Enterprises	5	2.23	private
11	Yamuna Vihar STP PH-I	DL 1MB 0955	M/S Gaurav Construction Co.	5	0.26	EDMC
12	Yamuna Vihar STP PH-I	DL 1MB 0991	M/S Gaurav Construction Co.	5	0.23	EDMC

-Sd-

EO to CE (SDW)

Exe. Engineer (SDW)-III

Details of Tankers Taking Treated effluent from Yamuna Vihar STP- Ph-I, under EE (SDW) - III for the month of October 2023

S.No.	Name of STP/Filling Point	Tanker Registration No.	Name of Agency like PWD/ DTC/ MCD/ Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips made on an average	Remarks
EE (SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.83	DTC
2.	Yamuna Vihar STP PH-I	DL-1L GC-7933	M/S quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
3	Yamuna Vihar STP PH-I	DL-1L- GC-7977	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
4	Yamuna Vihar STP PH-I	DI-1L- GC-7931	M/S quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
5	Yamuna Vihar STP PH-I	DL-1L- GC-7958	M/S quality Enviro Engineers (P) Ltd.	9	0.19	EDMC
6	Yamuna Vihar STP PH-I	DL-1L- GC-8008	M/S quality Enviro Engineers (P) Ltd.	9	0.09	EDMC

7	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/S quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7855	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-7894	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/S quality Enviro Engineers (P) Ltd.	9	0.48	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/S quality Enviro Engineers (P) Ltd.	9	0.32	EDMC

16	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-7923	M/S quality Enviro Engineers (P) Ltd.	9	0.12	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-8013	M/S quality Enviro Engineers (P) Ltd.	9	0.35	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/S quality Enviro Engineers (P) Ltd.	9	0.25	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7844	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
23	Yamuna Vihar STP PH-I	HR 67D 5833	M/S manjeet (IL & FS)	14	1.41	IL & FS
24	Yamuna Vihar STP PH-I	DL 1LW 6789	M/s Daksh Enterprises	10	2.45	Private
25	Yamuna Vihar STP PH-I	DL 1MB 5428	M/s Gaurav Construction Co.	5	0.25	Private

26	Yamuna Vihar STP PH-I	DL 1MB 1067	M/s Gaurav Construction Co.	5	0.16	Private
27	Yamuna Vihar STP PH-I	DL 1MB 0955	M/s Gaurav Construction Co.	5	0.09	Private
28	Yamuna Vihar STP PH-I	DL 1MB 0655	M/s Gaurav Construction Co.	5	0.12	Private
29	Yamuna Vihar STP PH-I	DL 1MB 0725	M/s Gaurav Construction Co.	5	0.03	Private
30	Yamuna Vihar STP PH-I	DL 1MB 0991	M/s Gaurav Construction Co.	5	0.12	Private
31	Yamuna Vihar STP PH-I	HR 55 AB 2420	M/s M.I. Enterprises	8	0.03	Private
32	Yamuna Vihar STP PH-I	DL 1MB 4269	M/s Paras Enterprises	5	0.12	Private
33	Yamuna Vihar STP PH-I	DL 1MB 0742	M/s Ramesh Enterprises	7	0.09	Private
34	Yamuna Vihar STP PH-I	DL 1MB 0665	M/s Ramesh Enterprises	7	0.09	Private
35	Yamuna Vihar STP PH-I	DL 1MB 1751	M/s Ramesh Enterprises	7	0.09	Private
36	Yamuna Vihar STP PH-I	DL 1MB 0725	M/s Ramesh Enterprises	7	0.09	Private

37	Yamuna Vihar STP PH-I	DL 1MB 0651	M/s Ramesh Enterprises	7	0.03	Private
----	-----------------------------	----------------	---------------------------	---	------	---------

-Sd-

1/11/23

Exe. Engineer (SDW)-III

EO to SE (SDW)

Details of Tankers Taking Treated effluent from Yamuna Vihar STP- Ph-I, under EE (SDW) - III for the month of Novmber 2023

S.No.	Name of STP/Filling Point	Tanker Registration No.	Name of Agency like PWD/ DTC/ MCD/ Pvt Agency etc.	Capacity of Tanker in KL	No of Daily Trips made on an average	Remarks
EE (SDW)- III						
1	Yamuna Vihar STP PH-I	DL-1M-4919	DTC, Nand Nagri Depot	8	2.83	DTC
2.	Yamuna Vihar STP PH-I	DL-1L-GC- 7933	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
3	Yamuna Vihar STP PH-I	DL-1L-GC-7977	M/S quality Enviro Engineers (P) Ltd.	9	0.4	EDMC
4	Yamuna Vihar STP PH-I	DL-1L-GC-7931	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
5	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/S quality Enviro Engineers (P) Ltd.	9	0.53	EDMC
6	Yamuna Vihar STP PH-I	DL-1L-GC-7912	M/S quality Enviro Engineers (P) Ltd.	9	1.46	EDMC

7	Yamuna Vihar STP PH-I	DL-1L-GC-7870	M/S quality Enviro Engineers (P) Ltd.	9	0.46	EDMC
8	Yamuna Vihar STP PH-I	DL-1L-GC-8016	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
9	Yamuna Vihar STP PH-I	DL-1L-GC-7855	M/S quality Enviro Engineers (P) Ltd.	9	0.23	EDMC
10	Yamuna Vihar STP PH-I	DL-1L-GC-7986	M/S quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
11	Yamuna Vihar STP PH-I	DL-1L-GC-7847	M/S quality Enviro Engineers (P) Ltd.	9	0.2	EDMC
12	Yamuna Vihar STP PH-I	DL-1L-GC-8006	M/S quality Enviro Engineers (P) Ltd.	9	0.06	EDMC
13	Yamuna Vihar STP PH-I	DL-1L-GC-7992	M/S quality Enviro Engineers (P) Ltd.	9	0.3	EDMC
14	Yamuna Vihar STP PH-I	DL-1L-GC-7862	M/S quality Enviro Engineers (P) Ltd.	9	0.03	EDMC
15	Yamuna Vihar STP PH-I	DL-1L-GC-7967	M/S quality Enviro Engineers (P) Ltd.	9	0.26	EDMC

16	Yamuna Vihar STP PH-I	DL-1L-GC-7956	M/S quality Enviro Engineers (P) Ltd.	9	0.36	EDMC
17	Yamuna Vihar STP PH-I	DL-1L-GC-8023	M/S quality Enviro Engineers (P) Ltd.	9	0.3	EDMC
18	Yamuna Vihar STP PH-I	DL-1L-GC-8025	M/S quality Enviro Engineers (P) Ltd.	9	0.83	EDMC
19	Yamuna Vihar STP PH-I	DL-1L-GC-7950	M/S quality Enviro Engineers (P) Ltd.	9	0.86	EDMC
20	Yamuna Vihar STP PH-I	DL-1L-GC-7934	M/S quality Enviro Engineers (P) Ltd.	9	0.1	EDMC
21	Yamuna Vihar STP PH-I	DL-1L-GC-7923	M/S quality Enviro Engineers (P) Ltd.	9	0.5	EDMC
22	Yamuna Vihar STP PH-I	DL-1L-GC-7884	M/S quality Enviro Engineers (P) Ltd.	9	0.96	EDMC
23	Yamuna Vihar STP PH-I	DL-1L-GC-7954	M/S quality Enviro Engineers (P) Ltd.	9	0.3	IL & FS
24	Yamuna Vihar STP PH-I	DL-1L-GC-7944	M/S quality Enviro Engineers (P) Ltd.	9	0.76	Private

25	Yamuna Vihar STP PH-I	DL-1L-GC-7842	M/S quality Enviro Engineers (P) Ltd.	9	0.03	Private
26	Yamuna Vihar STP PH-I	DL-1L-GC-7955	M/S quality Enviro Engineers (P) Ltd.	9	1	Private
27	Yamuna Vihar STP PH-I	DL-1L-GC-7958	M/S quality Enviro Engineers (P) Ltd.	9	0.03	Private
28	Yamuna Vihar STP PH-I	DL-1L-GC-8002	M/S quality Enviro Engineers (P) Ltd.	9	0.23	Private
29	Yamuna Vihar STP PH-I	DL-1L-GC-7993	M/S quality Enviro Engineers (P) Ltd.	9	0.13	Private
30	Yamuna Vihar STP PH-I	HR 67D 5833	M/s Manjeet (IL & FS)	14	1.53	Private
31	Yamuna Vihar STP PH-I	DL 1LM 4269	M/s Paras Interprises	5	1.36	Private
32	Yamuna Vihar STP PH-I	DL 1MB 0991	M/s Gaurav Construction Co.	5	0.1	PWD
33	Yamuna Vihar STP PH-I	DL 1MB 0955	M/s Gaurav Construction Co.	5	0.13	PWD
34	Yamuna Vihar STP PH-I	DL 1MA 5428	M/s Gaurav Construction Co.	5	0.56	PWD

35	Yamuna Vihar STP PH-I	DL IMA 9296	M/s Gaurav Construction Co.	5	0.16	PWD
36	Yamuna Vihar STP PH-I	DL IMA 1067	M/s Gaurav Construction Co.	5	0.36	PWD
37	Yamuna Vihar STP PH-I	DL 11G 0001	M/s Gaurav Construction Co.	5	0.56	PWD
38	Yamuna Vihar STP PH-I	T-10-23-1290 BW	M/s Gaurav Construction Co.	5	0.46	PWD
39	Yamuna Vihar STP PH-I	DL 1MB 0651	M/s Ramesh Enterprises	7	0.2	Private
40	Yamuna Vihar STP PH-I	DL 1MB 0742	M/s Ramesh Enterprises	7	0.16	Private
41	Yamuna Vihar STP PH-I	DL 1MB 0725	M/s Ramesh Enterprises	7	0.13	Private
42	Yamuna Vihar STP PH-I	DL 1MB 0665	M/s Ramesh Enterprises	7	0.16	Private
43	Yamuna Vihar STP PH-I	DL 1MB 1751	M/s Ramesh Enterprises	7	0.23	Private

-Sd-

1/11/23

Exe. Engineer (SDW)-III

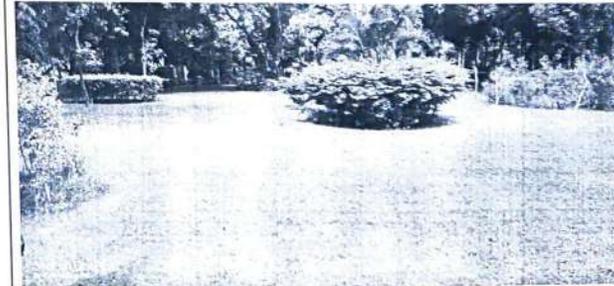
EO to SE (SDW)

Detail of Societies and parks	Status as on 08.08.2023
<p align="center">Bahubali Enclave:</p> <p>No of Parks :- 4 EDMC No of borewell & current Status : 2 defunct, 1 Working. Supply of water in Parks : EDMC mobile tankers. Parks Condition : Good condition-1, Satisfactory -3</p>	
<p align="center">Dayanand Vihar:</p> <p>No of Parks :- 6 EDMC No of borewell & current Status : 6 working, 1 Defunct. Supply of water in Parks: Supply from tubewell. Parks Condition: Good Condition</p>	
<p align="center">Karkardooma:</p> <p>No of Parks :- 1 EDMC. No of borewell & current Status : 1 sealed. Supply of water in Parks : Storage tank. Parks Condition : poor condition.</p>	

Detail of Societies and parks

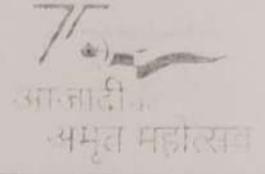
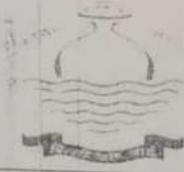
Status as on 08.08.2023

Law Apartment:**No of Parks :-** 1 EDMC**No of borewell & current Status :** 1 sealed**Supply of water in Parks :** As per Joint Committee report Supply of Treated water is from Kondli STP. Whereas in fact the society are using tubewell.**Parks Condition :** Satisfactory greenery found**Kiran Vihar:****No of Parks :-** 3 EDMC**No of borewell & current Status :** 1 sealed**Supply of water in Parks :** no proper water supply .**Parks Condition:** poor condition**Shanti Vihar****No of Parks :-** 1 EDMC**No of borewell & current Status :** 1 Working**Supply of water in Parks :** Supply from tubewell.**Parks Condition:** Good condition

Detail of Societies and parks	Status as on 08.08.2023
<p align="center">Saini Enclave:</p> <p>No of Parks :- Nil-EDMC, 3-Society No of borewell & current Status : 1 Working. Supply of water in Parks : Supply from tubewell. Parks Condition: Good condition.</p>	
<p align="center">Ashoka Niketan:</p> <p>No of Parks :- 1 EDMC No of borewell & current Status : 1 Working. Supply of water in Parks : Supply from tubewell. Parks Condition: Good condition.</p>	
<p align="center">Manak Vihar:</p> <p>No of Parks :- 2-EDMC, 1-DDA No of borewell & current Status : 2 Working. Supply of water in Parks : Supply from tubewell. Parks Condition: Good condition.</p>	

Detail of Societies and parks	Status as on 08.08.2023
<p align="center">Yojna Vihar:</p> <p>No of Parks :- 9 EDMC No of borewell & current Status : 6 Working Supply of water in Parks : Supply from tubewell and tanker from EDMC Parks Condition: Good condition</p>	
<p align="center">Savita Vihar:</p> <p>No of Parks :- 2 EDMC No of borewell & current Status : 2 Working Supply of water in Parks : Supply from tubewell Parks Condition: Good condition</p>	
<p align="center">Anand Vihar:</p> <p>No of Parks :- 20 EDMC No of borewell & current Status : 14 Working, 2 non-working Supply of water in Parks : Supply from tubewell. Parks Condition: Good condition</p>	

Detail of Societies and parks	Status as on 08.08.2023
<p>Surajmal Vihar: No of Parks :- 12 EDMC No of borewell & current Status : 13 Working, 1 defunct Supply of water in Parks : Supply from tubewell Parks Condition: Good condition</p>	 A black and white photograph of a park. In the foreground, there is a paved path that curves to the left. To the right of the path, a rectangular signpost stands on a small concrete base. The signpost has text on it, but it is not clearly legible. The background is filled with lush trees and greenery, suggesting a well-maintained park environment.



DELHI JAL BOARD: DELHI SARKAR
OFFICE OF THE EXECUTIVE ENGINEER (WB)-II
JHANDEWALAN: KAROL BAGH: NEW DELHI- 110005
Mail Id: treatedeffluent.djb@gmail.com

No. DJB/ ACE(P)-08/2022-23/ 500

Dated: 27.12.2022

Deputy Director (Horticulture)
419, Udhog Sadan, EDMC
Patparganj, Delhi-92

Sub: Original application no. 295/2022, S.R Sangar versus Govt. of NCT of Delhi, first hearing held on 05.05.2022 in Hon'ble NGT.

This is regarding Sealing of Borewells in 13 parks, where in a joint committee comprising of official of DPCC, CGWA, EDMC, DJB and DM/DC Shahdra was constituted by Hon'ble NGT to report about the condition of the parks. During inspection on 02.06.2022 all the 13 parks were inspected, wherein all the parks were found in good/satisfactory conditions except 03 parks which were in poor condition as shown in the enclosed report. You were also one of the members for joint inspection constituted by the Hon'ble Court. As mentioned in the report there is a direction of the committee to make arrangement for supply of water for maintaining greenery in such parks.

In view of the above you are here by informed to lift Treated Effluent from any of the plants situated at Kondli or Yamuna Vihar engaging required no. of tankers, as per the policy of the Delhi Jal Board-

"The existing rate of Rs.7/KL shall continue to be applicable for supply of treated effluent to all the agencies/consumers who lift the treated effluent from the filling points of Delhi Jal Board at its STPs or from already laid DJB infrastructure".

This be kindly treated an urgent.

(M. C. RAM)
Additional Chief Engineer (P)-08

27.12.22

DELHI JAL BOARD: DELHI SARKAR
OFFICE OF THE EXECUTIVE ENGINEER (WB)-II
JHANDEWALAN: KAROL BAGH: NEW DELHI – 110005
Mail id: treatedeffluent.djb@gmail.com

No. DJB/ACE(P)-08/2022-23/500

Dated: 27.12.2022

Deputy Director (Horticulture)
419, Udhog Sadan, EDMC
Patparganj, Delhi – 92

Sub: Original application no. 295/2022, S. R. Sangar versus Govt. of NCT of Delhi, first hearing held on 05.05.2022 in Hon'ble NGT.

This is regarding Sealing of Borewells in 13 parks, where in a joint committee comprising of officials of DPCC, CGWA, EDMC, DJB and DM/DC Shahdra was constituted by Hon'ble NGT to report about the condition of the parks. During inspection on 02.06.2022 all the 13 parks were inspected, wherein all the parks were found in good/satisfactory conditions except 03 parks which were in poor condition as shown in the enclosed report. You were also one of the members for joint inspection constituted by the Hon'ble Court. As mentioned in the report there is a direction of the committee to make arrangement for supply of water for maintaining greenery in such parks.

In view of the above you are here by informed to lift Treated Effluent from any of the plants situated at Kondli or Yamuna Vihar engaging required no. of tankers, as per the policy of the Delhi Jal Board.

“The existing rate of Rs. 7/KL shall continue to be applicable for supply of treated effluent to all the agencies/consumers who lift the treated effluent from the filling points of Delhi Jal Board at its STPs or from already laid DJB infrastructure”

This be kindly treated an urgent.

-Sd-
27.12.22
(M. C RAM)
Additional Chief Engineer (P)-08